

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A. No. 606/2018

IN THE MATTER OF:

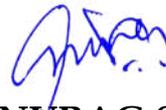
COMPLIANCE OF MINICIPAL SOLID WASTE MANAGEMENT RULE 2016
(STATE OF JHARKHAND)

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DATE 20.09.2025

THROUGH



**KUMAR ANURAG SINGH/DEV AARYAN
ADVOCATE FOR THE STATE OF JHARKHAND**

11-B, LGF, JANGPURA-B,

MATHURA ROAD, NEW DELHI-110014

MAIL ID: office@kumaranuragsingh.com

MOB-9999234432

DETAILED PROGRESS REPORT
(MARCH 2025 – AUGUST 2025)
ON
SOLID WASTE AND LIQUID WASTE MANAGEMENT
IN COMPLIANCE OF THE HON'BLE NGT ORDER VIDE O.A. NO. 606/2018
(DATED-08.04.2024)
AND
I.A. Nos. 20/2025, 299/2024 & 163/2021 of O.A. NO. 606/2018 (DATED-05.03.2025)
(In respect of the state of Jharkhand)



(Government of Jharkhand)

PROGRESS REPORT (March'2025 to August'2025) ON SOLID WASTE AND LIQUID WASTE MANAGEMENT OF JHARKHAND STATE IN COMPLIANCE OF THE HON'BLE NGT ORDER VIDE O.A. NO. 606/2018, Dated-05.03.2025 IN I.A NO. 163/2021 OF O.A. NO. 606/2018.

Status of solid waste and liquid waste management and handling in the state has been monitored directly by the Hon'ble NGT under its Original Application 606 of 2018.

The said matter of Hon'ble National Green Tribunal in O.A. No. 606/2018 (Compliance of Municipal Solid Waste Management Rules, 2016 and other Environmental Issues) relates to the issues of solid as well as liquid waste management and is being monitored by the Chief Secretary, GoJ. Two orders were passed by Hon'ble Tribunal on 18.05.2023; one order is in general for all the States/UTs and other order dated 19.01.2023 was specifically for Jharkhand. The directions issued are as follows:

COMPLIANCE STATUS REPORT IN ACCORDANCE WITH THE DIRECTIONS OF THE HON'BLE NATIONAL GREEN TRIBUNAL (PRINCIPAL BENCH)

- In compliance with the Order of the Hon'ble National Green Tribunal passed in O.A. No. 606/2018, the Government of Jharkhand has framed and notified the Jharkhand State Urban Sanitation Policy, 2018 on 06.09.2018, thereby providing an effective legal framework for the implementation of the Solid Waste Management Rules, 2016. Pursuant thereto, the State Government has constituted a State Level Committee and a State Level Advisory Body under the Chairmanship of the Chief Secretary and the Secretary, Urban Development Department, respectively, for ensuring proper implementation of the Solid Waste Management Rules, 2016. Further, District Environment Committees have been constituted in all 24 districts under the Chairmanship of the District Magistrate & Collector to monitor and ensure compliance at the district level.
- The State has accorded due priority to Municipal Solid Waste and Sewage Management in Jharkhand. All urban areas of the State were declared Open Defecation Free (ODF) on 2nd October 2017 and subsequently achieved Open Defecation Free Plus (ODF+) status by January 2020. Furthermore, the towns of Jamshedpur, Bundu, Rajmahal and Sahibganj have been certified as ODF++. Public sensitization on the necessity of scientific waste management is being undertaken

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through various awareness programmes and stakeholder interaction meetings conducted at different levels.

- As a consequence of continuous monitoring at various levels, the State has been conferred with the following awards:

Year	Awards
2017	<ul style="list-style-type: none"> • Two ULBs (Chas & Jamshedpur) awarded as Cleanest City.
2018	<ul style="list-style-type: none"> • Swachh Survekshan 2018: Jharkhand awarded as Best Performing State No. 1 • Five ULBs awarded in different categories Giridih & Ranchi (Feedback), Bundu (Cleanest City), Pakur (Best Practices), Chaibasa (SWM)
2019	<ul style="list-style-type: none"> • Swachh Survekshan 2019: Jharkhand awarded as Best Performing State No. 2 • Eight ULBs (Ranchi, Phushro, Chakradharpur, Gumla, Chatra, Pakur, Sahebganj and Rajmahal) awarded in different categories.
2020	<ul style="list-style-type: none"> • Swachh Survekshan 2020: Jharkhand awarded as Best Performing State No. 1 (category <100 ULBs) • Four ULBs (Jamshedpur, Madhupur, Khunti & Jugsalai) awarded in different categories.
2021	<ul style="list-style-type: none"> • Swachh Survekshan 2021: Jharkhand awarded as Best Performing State No. 1 (<100 ULBs) Jugsalai awarded in citizen feedback category. • Safai Mitra Suraksha Challenge 2021: Jamshedpur achieved 2nd rank (3 - 10 Lakh)
2022	<ul style="list-style-type: none"> • Swachh Survekshan 2022: Jharkhand awarded as Best Performing State No. 2 (<100 ULBs) • Bundu & Chaibasa awarded in citizen feedback category.
2023	<ul style="list-style-type: none"> • Swachh Survekshan 2023: Bundu & Jamshedpur awarded in different category.
2024	<ul style="list-style-type: none"> • Swachh Survekshan 2024-25 - Jamshedpur
2025	<ul style="list-style-type: none"> • Awarded as Swachh Shehan (3-10 lakhs population category) and Swachh Shehar (20,000-50,000 population category)

OBSERVATIONS BY HON'BLE NGT**A. SOLID WASTE MANAGEMENT****I. Query No. 1**

"There is an apparent gap of 909 TPD in waste generation and waste processing. The unprocessed waste is contributed by 49 ULBs. The factual information of the ULB wise waste generation, details of waste processing and final disposal should be provided in the next report"

The shortfall is primarily due to the fact that waste processing facilities are either under construction, not fully operational, or functioning at sub-optimal capacity. The ULB-wise details of waste generation, waste processing, and final disposal in the report submitted. As on date, the figures are as follows:

- **Waste Generated:** 2483 TPD
- **Waste Collected:** 2307 TPD
- **Waste Processed:** 1433 TPD

II. Query No. II

"As on 31.3.2024 there was legacy waste to an extent of 32.38 lakh MT in 27 ULBs. The disclosures on page 1433 reveals that out of 27 ULBs, 3 ULBs have completed remediation. ULB wise details of processing of legacy waste site, including the area reclaimed should be provided in the next report"

In response to the observation, it is submitted that the ULB-wise details of legacy waste processing, including quantum remediated and area reclaimed, have already been provided in the report submitted.

- i. **Legacy Waste Remediated (till date):** 12,505 Tonne
- ii. **Land Reclaimed:** Approx. 21.55 Acres
- iii. **Remediation Work Completed:** 12 sites

Target for Completion: The State aims to complete remediation of all identified sites by June 2026.

III. Query No. III

"We further find that some of the ULBs are, still in the process of tendering and DPR preparations thereby violating MSW Rules. Timelines for implementation of the project should be provided"

In response to the observation, the details regarding the status of ULBs, including those in the process of tendering and DPR preparation, have already been provided in the report submitted along with the timelines for implementation of the projects, **enclosed as Annexure A.**

Query IV.

“The next report should clearly disclose the details of waste processing in each ULB and the timelines to plug the gaps. Separate Table should be given to disclose legacy waste in each ULB and daily unprocessed waste”

In response to the observation, it is submitted that the details of waste processing in each ULB, along with information on legacy waste and daily unprocessed waste, have already been provided in the report submitted and **enclosed as Annexure B.**

B. SEWAGE MANAGEMENT

Query-I

“Sewage generation from 49 ULBs is estimated to be 473 MLD and treatment capacity created is only 153.96 MLD”

The estimated sewage generation from 49 Urban Local Bodies (ULBs) is 473 MLD (Million Litres per Day). Currently, the existing sewage treatment capacity stands at 153.96 MLD, resulting in a treatment gap of approximately 319.04 MLD. **To address this gap, sewage treatment plants with a total capacity of 319.25 MLD are under construction, and are targeted for completion by July 2028.**

Query-II

“We also find that performance of existing sewage treatment facilities has not been disclosed. It is a matter of concern that state capital Ranchi and city like Dhanbad do not have required sewage treatment facilities”

The capacity utilization of existing sewage treatment facilities is 74%. In Ranchi, the total existing sewage treatment capacity is 29 MLD, with an additional 37 MLD is under construction and 265 MLD is proposed. In Dhanbad, presently has 0.64 MLD of operational sewage treatment capacity, while 192 MLD capacity of sewage treatment facilities is under construction and targeted to be completed by July 2028.

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Query-III

“Since there is no clarity and there is violations of Water Act and the Directions of Hon’ble Supreme Court in Paryavaran Suraksha have not been complied with, next report should clearly disclose status with respect to each ULB concerning the total sewage generation, its STP wise treatment, along with the capacity of STPs”

The ULB-wise details of waste generation, waste processing, and final disposal has been attached and annexed in the format of Kerala Order as **Annexure A**.

C. Ring Fence Account

“Tribunal through the order dated 19.01.2023 estimated EC of Rs 750 crores for which Chief Secretary had given written statement committing ring fencing an amount of Rs 1114 crores but has not adhered to its commitment. The funds allocated to each ULB for setting up of required facilities for solid and liquid waste management should be clearly disclosed”

69.09 % of the funds allocated to UD &HD has been spent till August 2025. The detailed statement for the same has been attached as **Annexure E**.

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The status of compliance of the orders of Hon'ble NGT with respect to Solid Waste Management and Liquid Waste Management in Jharkhand is given below:

1.1. SOLID WASTE MANAGEMENT

1.1.a. Solid waste management in urban areas: In 2024-25, a Municipal Solid Waste (MSW) quantification survey was undertaken in 49 Urban Local Bodies (ULBs), representing a total population of 73,88,032. The survey estimated waste generation at 2,483 TPD, of which 2,307 TPD is presently being collected and 1433 TPD is processed across these ULBs with gap of 1050 TPD. The responsibility for waste management primarily rests with the local governments, while the State Government extends support through policy interventions, monitoring, coordination, and technical assistance in collaboration with various stakeholders in the waste management sector. Furthermore, the solid waste management infrastructure established in urban local bodies is also being utilized by adjoining rural areas. In compliance with the directives of the Hon'ble National Green Tribunal (NGT), we are pleased to present this report on our solid waste management initiatives. **The ULB wise waste generation and characterization status of the state is tabulated below: -**

Table 1:- ULB wise waste generation, Collection and Processed status

Sl. No.	Name of ULB	Waste generation (in TPD) ULB-wise	Waste collection ULB wise (in TPD)	Waste processed (in TPD)
1	BUNDU NAGAR PANCHAYAT	10.00	9.00	9.00
2	CHAKULIA NAGAR PANCHAYAT	8.00	8.00	6.00
3	DEOGHAR MUNICIPAL CORPORATION	132.00	132.00	102.00
4	GIRIDIH NAGAR NIGAM	75.00	71.00	58.00
5	GODDA NAGAR PARISHAD	20.00	17.00	17.00
6	JHUMRITILAIYA NAGAR PARISHAD	30.00	24.00	24.00
7	KODERMA NAGAR PANCHAYAT	11.00	11.00	9.00
8	KHUNTI NAGAR PANCHAYAT	18.00	16.00	15.00
9	MIHIJHAM NAGAR PARISHAD	17.00	12.00	17.00
10	PAKUR NAGAR PARISHAD	25.00	25.00	20.00
11	RANCHI MUNICIPAL	630.00	629.00	445.00

	CORPORATION			
12	CHAIBASA NAGAR PARISHAD	20.00	16.00	14.00
13	CHATRA NAGAR PARISHAD	19.00	16.00	4.00
14	CHIRKUNDA NAGAR PARISHAD	18.00	15.00	4.00
15	DHANBAD MUNICIPAL CORPORATION	461.00	387.00	243.00
16	GARHWA NAGAR PARISHAD	16.00	14.00	2.00
17	HAZARIBAGH NAGAR NIGAM	73.00	73.00	33.00
18	LATEHAR NAGAR PANCHAYAT	18.00	18.00	10.00
19	LOHARDAGA NAGAR PARISHAD	17.00	17.00	11.00
20	MADHUPUR NAGAR PARISHAD	25.00	22.00	6.00
21	PHUSRO NAGAR PARISHAD	38.00	37.00	6.00
22	SAHIBGANJ NAGAR PARISHAD	27.00	27.00	8.00
23	RAJMAHAL NAGAR PANCHAYAT	13.00	13.00	3.00
24	SIMDEGA NAGAR PARISHAD	19.00	6.00	4.00
25	CHAKRADHARPUR NAGAR PARISHAD	18.00	13.00	2.00
26	CHAS MUNICIPAL CORPORATION	64.00	64.00	26.00
27	JAMTARA NAGAR PANCHAYAT	10.00	9.00	2.50
28	SARAIKELA NAGAR PANCHAYAT	5.00	5.00	4.00
29	ADITYAPUR MUNICIPAL CORPORATION	57.00	57.00	11.00
30	JAMSHEDPUR(NAC)	207.00	207.00	199.00
31	MANGO NAGAR NIGAM	60.00	60.00	57.00
32	JUGSALAI NAGAR PARISHAD	16.00	15.00	8.00
33	KAPALI NAGAR PARISHAD	23.00	23.00	3.50
34	BASUKINATH NAGAR PANCHAYAT	7.50	6.00	2.00
35	DUMKA NAGAR PARISHAD	19.00	18.00	6.00
36	GUMLA NAGAR PARISHAD	18.00	18.00	6.00
37	MAJHION NAGAR PANCHAYAT	11.00	11.00	3.50
38	MEDININAGAR NAGAR	71.00	61.00	5.00

	NIGAM			
39	SHRI BANSI DHAR NAGAR PANCHAYAT	12.00	8.00	3.00
40	RAMGARH NAGAR PARISHAD	45.00	32.00	7.00
41	BISHARAMPUR NAGAR PARISHAD	17.50	14.00	3.50
42	BADAKI SURIYA NAGAR PANCHAYAT	7.00	7.00	1.50
43	BARHARWA NAGAR PANCHAYAT	9.00	8.00	1.50
44	CHHATTARPUR NAGAR PANCHAYAT	13.00	9.00	1.50
45	DHANWAR NAGAR PANCHAYAT	10.00	10.00	1.50
46	DOMCHANCH NAGAR PANCHAYAT	10.00	10.00	1.50
47	HARIHARGANJ NAGAR PANCHAYAT	10.00	9.00	1.50
48	HUSSAINABAD NAGAR PANCHAYAT	10.00	9.00	3.00
49	MAHAGAMA NAGAR PANCHAYAT	13.00	9.00	1.50
	Total	2,483	2,307	1,433

Institutional Framework for Implementation

In alignment with the Solid Waste Management Rules, 2016, the Government of Jharkhand has established a comprehensive institutional structure to ensure effective implementation:

- **State-Level Committees:** A State Level Committee, chaired by the Chief Secretary, and a State Level Advisory Body, led by the Secretary of the Urban Development Department, have been constituted to oversee the enforcement of the SWM Rules, 2016.
- **District Environment Committees:** Each of the 24 districts has formed a District Environment Committee under the leadership of the District Magistrate & Collector to ensure compliance at the district level.

Summary of Solid Waste Management			
S.No.	Particular	May 2024' To March' 2025	March'2025 to August'2025
1.	Quantity of Waste Generated (TPD)	2,357	2,483
2.	Quantity of MSW Collected (TPD)	2,177	2,307
3.	Quantity of MSW Processed (TPD)	1383	1,433
4.	Quantity of MSW disposed in secured Landfill sites	33	33
5.	No. of Structured Processing Units	10	10

1.1.b. The State is actively exploring innovative technologies, particularly waste-to-energy solutions, as part of its efforts to strengthen solid waste management in municipal areas. In addition, State Government officers are scheduled to visit Indore City and Patiala District, Punjab, to study successful practices in solid and liquid waste management.

Further initiatives under consideration include:

- Establishing Material Recovery Facilities (MRFs) across cities to enhance dry waste sorting and value-added recycling.
- Engaging informal waste collectors in doorstep waste collection and as a workforce at MRFs.
- Promoting localized wet waste processing near the point of generation to minimize transportation costs and reduce landfill dependency.
- Setting up additional Refuse-Derived Fuel (RDF) processing facilities to convert combustible, non-recyclable waste into high-quality fuel for use in cement kilns and other coal-based industries.

These initiatives are being pursued by the State Government in close consultation with the State Pollution Control Board to build a more sustainable and efficient waste management system.

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1.1.c. Non-Biodegradable Waste Management:

All 49 Urban Local Bodies (ULBs) have instituted door-to-door waste collection from households as well as other waste-generating institutions. Route plans covering every household in each ward are prepared by the respective ULB authorities in coordination with ward representatives. Segregated waste is collected in separate containers and transferred to designated vehicles for transportation to the respective segregation facilities. Upon completion of collection along the defined routes, wet waste is further transferred to linked vehicles for transportation to the identified Solid Waste Processing Facilities/Material Recovery Facilities (MRFs).

The segregation facilities are operated and maintained under the supervision of the respective ULBs. At these facilities, non-biodegradable waste is further categorized by workers into different streams based on the market demand of local recyclers.

Table: Status with respect to Non-Biodegradable Waste Management

Item	May 2024' To March' 2025	April' 2025 To August' 2025
No. of ULBs Covered (in nos.)	49	49
Waste Processing Facility through MRF Plant (in TPD)	346	375
Waste Processing Facility through Recyclers (in TPD)	272	269

In terms of infrastructure, **25 Integrated Solid Waste Management (SWM) Projects** covering **30 ULBs** have been sanctioned under SBM 1.0 Scheme, while **1 Integrated SWM Project** (Sahebganj and Rajmahal Cluster) has been sanctioned under the State Fund. Additionally, **17 SWM projects** covering 17 ULBs have been approved under SBM 2.0 Scheme.

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Of the 26 projects sanctioned under SBM 1.0 and the State Fund, all have been awarded, and 9 SWM plants have already been completed. The details pertaining to the MRF facilities has been tabulated below:

Table 2: Details on ULB wise Non-biodegradable Waste Management Facility

Sl. No.	Name of ULB	MRF Plant	Through Recyclers
1	BUNDU NAGAR PANCHAYAT	10.00	-
2	CHAKULIA NAGAR PANCHAYAT	10.00	-
3	DEOGHAR MUNICIPAL CORPORATION	60.00	-
4	GIRIDIH NAGAR NIGAM	20.00	-
5	GODDA NAGAR PARISHAD	10.00	-
6	JHUMRITILAIYA NAGAR PARISHAD	14.00	-
7	KODERMA NAGAR PANCHAYAT	6.00	-
8	KHUNTI NAGAR PANCHAYAT	10.00	-
9	MIHIJHAM NAGAR PARISHAD	10.00	-
10	PAKUR NAGAR PARISHAD	10.00	-
11	RANCHI MUNICIPAL CORPORATION	140.00	40.00
12	CHAIBASA NAGAR PARISHAD	-	10.50
13	CHATRA NAGAR PARISHAD	-	2.00
14	CHIRKUNDA NAGAR PARISHAD	-	8.00
15	DHANBAD MUNICIPAL CORPORATION	-	80.00
16	GARHWA NAGAR PARISHAD	-	1.00
17	HAZARIBAGH NAGAR NIGAM	-	21.54
18	LATEHAR NAGAR PANCHAYAT	-	5.00
19	LOHARDAGA NAGAR PARISHAD	-	5.00
20	MADHUPUR NAGAR PARISHAD	-	2.50
21	PHUSRO NAGAR PARISHAD	-	4.00
22	SAHIBGANJ NAGAR PARISHAD	-	2.00
23	RAJMAHAL NAGAR PANCHAYAT	-	1.00
24	SIMDEGA NAGAR PARISHAD	-	3.00
25	CHAKRADHARPUR NAGAR PARISHAD	-	1.00
26	CHAS MUNICIPAL CORPORATION	-	10.00
27	JAMTARA NAGAR PANCHAYAT	-	4.00
28	SARAIKELA NAGAR PANCHAYAT	-	3.00
29	ADITYAPUR MUNICIPAL CORPORATION	-	2.00
30	JAMSHEDPUR(NAC)	75.00	-
31	MANGO NAGAR NIGAM	-	20.00
32	JUGSALAI NAGAR PARISHAD	-	4.50
33	KAPALI NAGAR PARISHAD	-	2.50
34	BASUKINATH NAGAR PANCHAYAT	-	1.00
35	DUMKA NAGAR PARISHAD	-	3.50
36	GUMLA NAGAR PARISHAD	-	4.50
37	MAJHION NAGAR PANCHAYAT	-	2.00

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38	MEDININAGAR NAGAR NIGAM	-	2.00
39	SHRI BANSI DHAR NAGAR PANCHAYAT	-	2.00
40	RAMGARH NAGAR PARISHAD	-	6.20
41	BISHARAMPUR NAGAR PARISHAD	-	2.50
42	BADAKI SURIYA NAGAR PANCHAYAT	-	1.50
43	BARHARWA NAGAR PANCHAYAT	-	1.50
44	CHHATTARPUR NAGAR PANCHAYAT	-	1.50
45	DHANWAR NAGAR PANCHAYAT	-	1.50
46	DOMCHANCH NAGAR PANCHAYAT	-	1.50
47	HARIHARGANJ NAGAR PANCHAYAT	-	1.50
48	HUSSAINABAD NAGAR PANCHAYAT	-	2.00
49	MAHAGAMA NAGAR PANCHAYAT	-	1.50
Total		375	269

1.1.d. Biodegradable Waste Management:

Efforts to manage biodegradable waste are as follows:

- **Centralized Processing: Nine (9) Integrated SWM plants** have been completed, and a Bio-CNG plant has been established in Ranchi under Corporate Social Responsibility (CSR) initiatives. These facilities cater to 11 ULBs, processing both wet and dry waste.
- **Decentralized Methods: Twenty-two ULBs employ decentralized methods** for waste management, utilizing individual composting, community compost pits etc.

Status with respect to Biodegradable Waste Management		
Item	May 2024' To March' 2025	April' 2025 To August' 2025
No. of ULBs Covered (in nos.)	49	49
Waste Processing Facility through Compost Plant (in TPD)	341	356
Waste Processing Facility through Bio-methanation (in TPD)	178	178
Waste Processing Facility through Pit Composting/ Windrow (in TPD)	602	598

- **Processing Capacities:**

- **Compost Plants:** Installed capacity of 356 TPD with a current processing rate of 281 TPD.
- **Bio-Methanation:** Installed capacity of 178 TPD with a processing rate of 47 TPD.
- **Pit/Windrow Composting:** Installed capacity of 598 TPD with a processing rate of 553 TPD.

Table 3: (a) Details on Biodegradable Waste Management Facility

Particulars	Organic material (Wet Waste)		
	Compost Plant	Bio-methanation	Pit Composting / Windrow
Capacity Installed (TPD)	356	178	598
Processing Capacity (TPD)	282	47	553

Table 3: (b) Details pertaining to the Biodegradable Processing facilities

Sl. No.	Name of ULB	Capacity			Processing	
		Compost Plant	Bio-Methanation	Pit Composting / Windrow	Compost Plant	Bio-methanation
1	BUNDU NAGAR PANCHAYAT	11.00	4.00		3.50	1.50
2	CHAKULIA NAGAR PANCHAYAT	15.00	-	-	4.00	-
3	DEOGHAR MUNICIPAL CORPORATION	100.00	-	-	58.00	-
4	GIRIDIH NAGAR NIGAM	26.00	14.00	-	29.00	12.00
5	GODDA NAGAR	10.00	5.00	-	8.00	3.00

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	PARISHAD					
6	JHUMRITILAIYA NAGAR PARISHAD	20.00	-	-	16.00	-
7	KODERMA NAGAR PANCHAYAT	10.00	-	-	6.00	-
8	KHUNTI NAGAR PANCHAYAT	10.00	5.00	-	9.00	-
9	MIHIJHAM NAGAR PARISHAD	15.00	-	-	11.00	-
10	PAKUR NAGAR PARISHAD	15.00	-	-	13.00	-
11	RANCHI MUNICIPAL CORPORATION	-	150.00	240.00	240.00	30.00
12	CHAIBASA NAGAR PARISHAD	-	-	10.00	10.00	-
13	CHATRA NAGAR PARISHAD	-	-	2.00	2.00	-
14	CHIRKUNDA NAGAR PARISHAD	-	-	11.50	2.50	-
15	DHANBAD MUNICIPAL CORPORATION	-	-	164.00	157.00	-
16	GARHWA NAGAR PARISHAD	-	-	1.00	1.00	-
17	HAZARIBAGH NAGAR NIGAM	-	-	18.00	18.00	-
18	LATEHAR NAGAR PANCHAYAT	-	-	6.00	6.00	-
19	LOHARDAGA NAGAR PARISHAD	-	-	11.00	7.00	-
20	MADHUPUR NAGAR PARISHAD	-	-	4.00	4.00	-






21	PHUSRO NAGAR PARISHAD	-	-	2.00	2.00	-
22	SAHIBGANJ NAGAR PARISHAD	-	-	6.00	6.00	-
23	RAJMAHAL NAGAR PANCHAYAT	-	-	2.00	2.00	-
24	SIMDEGA NAGAR PARISHAD	-	-	3.00	2.00	-
25	CHAKRADHARPUR NAGAR PARISHAD	-	-	1.00	1.00	-
26	CHAS MUNICIPAL CORPORATION	-	-	16.00	16.00	-
27	JAMTARA NAGAR PANCHAYAT	-	-	1.50	1.5	-
28	SARAIKELA NAGAR PANCHAYAT	-	-	4.80	3.00	-
29	ADITYAPUR MUNICIPAL CORPORATION	-	-	9.00	9.00	-
30	JAMSHEDPUR(NAC)	124.00	-	-	124.00	-
31	MANGO NAGAR NIGAM	-	-	45.00	42.00	-
32	JUGSALAI NAGAR PARISHAD	-	-	12.00	6.00	-
33	KAPALI NAGAR PARISHAD	-	-	1.00	1.00	-
34	BASUKINATH NAGAR PANCHAYAT	-	-	1.00	1.00	-
35	DUMKA NAGAR PARISHAD	-	-	2.50	2.50	-
36	GUMLA NAGAR	-	-	4.50	2.00	-






	PARISHAD					
37	MAJHION NAGAR PANCHAYAT	-	-	1.50	1.50	-
38	MEDININAGAR NAGAR NIGAM	-	-	3.00	3.00	-
39	SHRI BANSI DHAR NAGAR PANCHAYAT	-	-	1.00	1.00	-
40	RAMGARH NAGAR PARISHAD	-	-	12.00	1.00	-
41	BISHARAMPUR NAGAR PARISHAD	-	-	1.00	1.00	-
42	BADAKI SURIYA NAGAR PANCHAYAT	-	-	-	-	-
43	BARHARWA NAGAR PANCHAYAT	-	-	-	-	-
44	CHHATTARPUR NAGAR PANCHAYAT	-	-	-	-	-
45	DHANWAR NAGAR PANCHAYAT	-	-	-	-	-
46	DOMCHANCH NAGAR PANCHAYAT	-	-	-	-	-
47	HARIHARGANJ NAGAR PANCHAYAT	-	-	-	-	-
48	HUSSAINABAD NAGAR PANCHAYAT	-	-	1.00	1.00	-
49	MAHAGAMA	-	-	-	-	-






NAGAR PANCHAYAT					
Total	356	178	598	835	47

2. Legacy Waste Management in the State:

In compliance with directives from the Hon'ble National Green Tribunal (NGT), Jharkhand has identified approximately 34,02,468 metric tonnes of legacy waste across various Urban Local Bodies (ULBs). A total of 28 dumpsites has been earmarked for remediation. Out of 28 dumpsites 12 sites have been remediated and remediation work of 10 sites will be completed by November 2025. The state aims to complete remediation of all identified sites by June 2026. The Details pertaining to the pertaining to the Legacy waste site (ULB wise) has been attached as **Annexure E**.

Status with respect to Legacy Waste Management		
Item	May 2024' To March' 2025	April' 2025 To August' 2025
No. of Dumpsites identified	28	28
Dumpsite Cleared	04	12
Work Awarded	3	10 (Remediation work will be completed by Nov. 2025)

Table 4: Details pertaining to the Legacy waste site (ULB wise)

Sl. No.	Name of ULBS	Legacy waste site (ULB-wise)	Area covered by the legacy waste (ULB wise)	Quantity of the waste (in MT) in each site	Waste Remediated	Timelines to process at each site
1	BUNDU	1	2.35	21,101	21,101	Completed
2	CHAS	2	3.59	68,701	68,701	Completed
3	CHIRKUNDA	1	1	120	120	Completed
4	HAZARIBAG	1	8.8	1,79,692	1,79,692	Completed
5	JAMSHEDPUR	1	3.23	47,932	43,985	Completed

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6	JHUMRI TILAIYA	1	4.45	62,824	62,824	Completed
7	JUGSALAI	1	1.06	18,281	18,281	Completed
8	MIHIJAM	1	1.05	18,366	18,366	Completed
9	GARHWA	1	4.75	52,285	52,285	Completed
10	KHUNTI	1	3.15	14,710	14,710	Completed
11	KAPALI	1	0.6	4,852	4,852	Completed
12	RAMGARH	1	10.66	1,27,814	1,27,814	98.62% Completed (Nov 2025)
13	CHAIBASA	1	0.39	74,562	60,000	80% Completed (Nov 2025)
14	CHAKARDHARP UR	1	0.39	74,562	63,361	80% Completed (Nov 2025)
15	GIRIDIH	1	3.5	1,32,772	99,359	75% Completed (Nov 2025)
16	DEOGHAR	1	3.9	1,02,199	90,923	70% Completed (Nov 2025)
17	KODARMA	1	1.41	6,143	4,000	65% Completed (Nov 2025)
18	SERAIKELA	1	0.46	6,517	3,510	54% Completed (Nov 2025)
19	JAMTARA	1	1	6,732	2,558	38% Completed (Nov 2025)
20	PAKUR	1	1.33	7,175	1,913	27% Completed (Nov 2025)
21	RANCHI	1	31.3	22,54,931	2,77,148	15% Completed (Feb -2026)
22	GODDA	1	3.7	43,254	--	Jun-26
23	DUMKA	1	0.25	20,567	--	Jun-26
24	MADHUPUR	1	0.17	6,935	--	Mar-26
25	LOHARDAGA	1	0.43	16,060	--	Mar-26
26	SIMDEGA	1	0.27	2,186	--	Mar-26
27	MEDININAGAR	1	1.1	31,195	--	Jun-26
Total		28	94.29	34,02,468	12,15,503	--

3. SOLID WASTE MANAGEMENT IN RURAL AREAS

- In the rural areas of Jharkhand, decentralized treatment methods such as compost pits and biogas plants have been widely adopted at both household and community levels for the management of biodegradable waste. At present, the treatment of biodegradable waste is being undertaken primarily through individual compost pits, community compost pits, and biogas plants. The detailed status of solid waste management in rural areas has been provided in the **Annexure A**.

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- At the Gram Panchayat (GP) level, specialized collection units for non-biodegradable waste have been established to ensure systematic collection and treatment. Upon segregation at the GP sheds, inert waste is collected by rag pickers. For the processing of plastic waste, Plastic Waste Management (PWM) units at the division level have been established. For the final disposal of residual waste, the following initiatives are being implemented.
- Organic fertilizers produced are being utilized in agricultural fields.
- Processed single-use plastic is proposed to be utilized in road construction and by cement industries.
- As an initial step, meetings have already been held with RCD (Road Construction Department, Rural and RCD Urban departments to explore the utilization of processed plastic waste.

3.1 SBM(G) Phase-II

Under Phase-II of SBM(G), 7 major activities have been identified (implementation period up to August 2025). Their details are as follows:

a) Sustainability of Open Defecation Free (ODF) status

IEC (Information, Education, and Communication) activities are being conducted regularly in all districts to promote the continuous use of toilets. Along with this, the construction of twin-pit toilets is being promoted so that the waste from the first pit, once decomposed, can be safely disposed of and the second pit can be used. This ensures sustainable toilet use.

➤ Number of Toilets Constructed

- Under SBM(G) Phase-I (Year 2014–2019): 42,13,773
- Under SBM(G) Phase-II (from 2025 till August 2025): 4,131

➤ Constructed Community Sanitation Complexes – 17

b) Gobar Gas Scheme – SBM(G)

- Under this scheme, at the village level, arrangements have been made for preparing Gobar Gas (biogas) from cow dung and for the utilization of the slurry.
- For this purpose, under SBM(G), a provision has been made to construct 50 Gobar Gas Plants in each district. In this context, funds have also been allocated in the 15th Finance Commission.

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Sl. No.	Work Description	Number
1	Gobar Gas Plant (Construction Phase)	05
2	Gobar Gas Plant (Operational Phase)	02

c) Solid Waste Management

Under Solid Waste Management, compost pits/ pits are being constructed at the village level. In this regard, provisions have been made under the 15th Finance Commission.

Description	Structure	Number	Source of Funding
Community-level constructed structure	Compost Pit / Nadeep Pit	3,229	SBM(G) and 15th Finance Commission – Panchayati Raj Department

d) Liquid Waste Management

Under liquid waste management, soak pits and kitchen gardens are being constructed at the village level. In this regard, convergence-based activities are also being carried out with the support of the 15th Finance Commission Fund and MGNREGA.

Description	Structure	Number	Source of Funding
Community-level constructed structure	Soak Pit / Leach Pit	2272	Based on convergence of SBM(G), 15th Finance Commission Fund – Panchayati Raj, and MGNREGA – Rural Development Department.

e) Faecal Sludge Management (FSM)

Under this, the Urban Development and Housing Department, GoJ is constructing FSTPs (Faecal Sludge Treatment Plants) for management of Faecal sludge in villages. After desludging of septic tanks, the faecal sludge will be treated in these plants. The treated water

will then be reused for activities such as irrigation, construction works, and tree plantation, thereby ensuring gainful utilization of wastewater.

On the basis of solid and liquid waste management, villages will be linked with the FSTPs constructed by the Urban Development and Housing Department. Along with this, it is also planned to establish FSTPs at the rural level.

Status of FSTPs

- Under Construction FSTP (Urban): 4 (at Ranchi, Simdega, Deoghar and Hazaribagh)
- Proposed FSTPs under Swachh Bharat Mission (Gramin): 24

f) Menstrual Hygiene Management (MHM)

Under this initiative, awareness and training programs on menstrual hygiene are being conducted among women/girls. Awareness activities are being carried out under Swachh Bharat Mission (Gramin) to address the challenges related to MHM in the state.

Total number of incinerators (Manual Bricks Model + Electric) constructed and functional at community locations in villages: **132**

ODF Plus Villages with Star Rating

Description	Number
Total Villages	29,322
SWM Marked Villages	9,642
LWM Marked Villages	26,633
Total ODF Plus Villages	7,737
Model (V Star)	26,668

QK S B J

4. LIQUID WASTE MANAGEMENT

4.1. Sewage Generation and Treatment Capacity

In urban areas across 49 Urban Local Bodies (ULBs) in Jharkhand, approximately 473 million litres per day (MLD) of sewage is generated, accounting for 80% of the total water supply. The current sewage treatment capacity stands at 153.96 MLD, resulting in a treatment gap of 319.04 MLD. The ULB-wise details of the sewage management has been attached as **Annexure C**.

4.2. Ongoing and Upcoming Sewage Treatment Projects

To address the existing treatment gap, several Sewage Treatment Plants (STPs) are under construction:

- **Adityapur Municipal Corporation:** A 36 MLD STP, completed in December 2025.
- **Ranchi Municipal Corporation:** A 37 MLD STP, completed in December 2025.
- **Phusro Nagar Parishad:** A 14 MLD STP, scheduled for completion by September 2025.
- **Ramgarh Nagar Parishad:** A 40 MLD STP, expected to be completed by March 2026.
- **Dhanbad Municipal Corporation:** A 192 MLD STP, with an anticipated completion date of July 2028.

Collectively, these projects will add 319 MLD to the state's sewage treatment capacity.

4.3. Operational and Planned Treatment Facilities

Currently, 37 STPs with a combined capacity of 153.96 MLD and one septage facility of 0.052 MLD are operational in Jharkhand. Additionally, five new STPs and three septage facilities are under execution with defined completion timelines. Plans are also underway for three proposed STPs in Ranchi, Jamshedpur, and Mango.

4.4. Upcoming Sewage Treatment Projects with Interception and Diversion:

To ensure that no untreated faecal sludge or used water is discharged into the environment and all used water (including sewerage and septage, grey water and black water) is safely contained, transported and treated, along with maximum reuse of treated used water, in all cities with less than 1 lakh population like Chatra, Simdega, Khunti, Chirkunda, Jamtara, Saraikela, Chakhardharpur, Garhwa, Madhupur, Lohardaga, Latehar, Chaibasa,

Jugsalia, Chakulia, Pakur, Jhumritilaya, Koderma, Bundu, Godda, Mihijam, Gumla, Basukinath, Shri Bansidhar Nagar, Manjhiaon, Dumka, Bishrampur & Hussainabad.

For above respective 27 ULBs will add 113 MLD of capacity to the state.

4.5. Status of Existing STPs

Operational STPs in the state include:

- **Sahibganj:** 12 MLD
- **Rajmahal:** 3.5 MLD
- **Dhanbad:** 0.64 MLD
- **Bokaro:** 32.8 MLD (managed by SAIL)
- **Ranchi Zone:** 10 MLD
- **Jamshedpur:** 60 MLD (managed by JUSCO)

The Ranchi Smart City Zone-I STP has been completed and is ready for a trial run. Four additional STPs are under construction, and technical sanctions have been granted for an STP at Medininagar Municipal Corporation.

I. Total Population calculated: **Urban Population 73,88,032 (projected as per year 2023)**

II. Estimated Sewage Generation (MLD): 473 MLD

(Note: This sewage generation is as per the rate of water supply being 80 LPCD as per the current scenario)

III. Details of Sewage Treatment Plant:

- Existing no. of STPs and Treatment Capacity (in MLD):

S.No.	Location	No. of STP	Capacity in MLD	Total A
1	Ranchi	8	13 MLD	44.5 MLD
2	Sahibganj	2	12 MLD	
3	Rajmahal	1	3.5 MLD	
4	Ranchi Smart City (ABD Area)	1	16 MLD	
5	*Ranchi	3	4.8 MLD	109.46 MLD
6	*Jamshedpur	3	71.22 MLD	
7	*Bokaro	5	32.8 MLD	
8	*Dhanbad	14	0.64 MLD	
Total B		37	153.96 MLD	153.96 MLD

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- Capacity Utilization of existing STPs: **68%** (Ranchi: 100%, Sahibganj: 45%, Rajmahal: 22%, *Jamshedpur:80%, *Bokaro: 80%, *Dhanbad: 80%)
- Sewage being treated through Alternate technology (in MLD): **10 MLD**
- Gap in Treatment Capacity in MLD: **319.04 MLD**
- No. of Operational STPs: **37**
- No. of Complying STPs: **37**
- No. of Non-complying STPs: **0**

IV. Details of each existing STPs/FSTPs/Septage in the State

No.	Location	Existing STP Capacity	Capacity Being Utilized	Operational Status of STP	Compliance Status of STP
STPs					
1	Ranchi Municipal Corporation	13 MLD	100%	Yes	Yes
2	Sahibganj Nagar Parishad	12 MLD	45%	Yes	Yes
3	Rajmahal Nagar Panchayat	3.5 MLD	22%	Yes	Yes
4	Ranchi Smart City Mission	16 MLD	-	Yes	Yes
FSTPs					
5	Bundu Nagar Panchayat	0.006 MLD	54%	Yes	Yes
6	Chirkunda Nagar Parishad	0.012 MLD	09%	Yes	Yes
7	Gumla Nagar Parishad*	0.008 MLD	-	-	-
Septage					
8	Giridih Municipal Corporation	0.052 MLD	70%	Yes	Yes

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9	Deoghar Municipal Corporation	0.101 MLD	12%	Yes	Yes
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*FSTP is under trial run.

V. Details of under construction STPs/FSTPs/Septage in the State

No.	Location	Capacity of the plant in MLD	Physical Progress in %	Status of I&D or House sewer connections	Completion Timeline
STPs					
1	Adityapur MC	36 MLD	72%	-	December 2025
2	Ranchi MC	37 MLD	83%	-	December 2025
3	Phusro NP	14 MLD	65%	-	September 2025
4	Ramgarh NP	40 MLD	31%	-	March 2026
5	Dhanbad MC	192 MLD	-	-	July 2026
FSTPs					
6	Simdega NP	0.006 MLD	95%	-	Sept 2025
7	Chakuliya NPn	0.006 MLD	95%	-	Sept 2025
8	Manjhiaon NPn	0.006 MLD	2%	-	Aug 2026
9	Mango MC	0.006 MLD	-	-	Work awarded
10	Lohardaga NP	0.030 MLD	5%	-	July 2026
Septage					
11	Hazaribagh MC	0.064 MLD	77%	-	October 2025
12	Chas MC	0.089 MLD	-	-	July 2026

Note: MC-Municipal Corporation, NP-Nagar Parishad, NPn-Nagar Panchayat

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VII. Details of proposed STPs/FSTPs/Septage in the State

No.	Location	Capacity of the STP proposed in MLD	Status of Project (at DPR Stage/ Under Tendering/ Work to be Awarded)	Likely Date of Completion
STPs				
1	Ranchi	265 MLD	Inception report submitted/received for "Ranchi Sewerage and Drainage (2006) including integration of existing/ongoing sewerage schemes (Ranchi Sewerage Zone- 1).	-
2	Mango	24.8 MLD	Project is under Administrative Approval.	-
3	Jamshedpur	1.2 MLD	Proposed	-
		0.2 MLD		-
		44 MLD		-
		0.05 MLD		-

5. Ring Fenced Account: The details of the funds allocated under different Schemes are mentioned in ANNEXURE E.

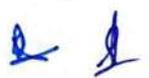
- The amount committed for Solid Waste in Urban Areas was Rs 90 Crore, which has already been 100 percent utilized.
- The amount committed in SPMG (Namami Gange) was 62 Crores, which has already been 100 percent utilized.

Table: Details pertaining to Ring Fenced Account

Funds Committed for Solid Waste Management and Liquid Waste Management (Amount in Crore)			
Funds Committed for Solid Waste Management & Liquid Waste Management	Amount Committed FY 2022-23	Total Expenditure (from Jan 2023 to August 2025)	Remarks
A. Funds Committed for Solid Waste Management (Urban Areas)			
15th Finance Commission Grants	90.00	146.51	*A surplus of ₹56.51 Cr.

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			expenditure was done surplus
Swachh Bharat Mission (Urban)	139.00	77.17	*A surplus of ₹61.83 Cr. expenditure was done surplus
B. Funds Committed for Liquid Waste Management			
15th Finance Commission Grants (LWM)	410.00	263.19	*A surplus of ₹138.19 Cr. expenditure was done surplus
AMRUT	78.00	104.63	*A surplus of ₹26.63 Cr. expenditure was done surplus
SPMG (Namami Gange)	62.00	17.24	*A surplus of ₹42.63 Cr. expenditure was done surplus
Grand Total (A+B)	904.00	624.54	-






Annexure A

Summary of Solid Waste Management		
S.N.	Particulars	Status as on 31.08.2025
1	Quantity of Waste Generated (TPD)	2,483
2	Quantity of MSW Collected (TPD)	2,307
3	Quantity of MSW Processed (TPD)	1,433
4	Quantity of MSW disposed in secured Landfill sites (TPD)	33
5	Gap in Solid Waste Management (TPD)	1,050
6	No. of Structured Processing Units	10



(B) Daily Solid Waste generation & treatment details :-																					
Sl. No.	Name of ULB	Waste generation (in TPD) ULB-wise	waste collection ULB wise (in TPD)	(iv) Method of Treatment in the ULB (in TPD)							Final destination of each of components of (iv)	(vi) Break up details of waste processing ULB wise							(vii) Action plan to process 100% waste		
				a) Organic material (Wet Waste)			b)		c) DRY / RDF			Energy Plants (Waste to Energy Plants)	Bio Compost Units	Bio-methanation	DRY waste processing through recyclers	Used in Cement Units	Land Fill Sites	Other uses of inerts	Time line	Budget outlay (in Lakhs)	Proposal
				Compost Plant	Bio-methanation	Pit Composting / Windrow	Inerts	MRF Plant	Through Recyclers	Other											
1	BUNDU NAGAR PANCHAYAT	10.00	9.00	11.00	4.00	-	1.92	10.00	-	-	Compost : Agriculture Inert : Sanitary Landfill RDF : Recyclers	-	3.50	1.50	4.00	-	-	-	Completed	446.49	Completed
2	CHAKULLA NAGAR PANCHAYAT	8.00	8.00	15.00	-	-	1.50	10.00	-	-	Compost : Agriculture Inert : Sanitary Landfill RDF : Recyclers	-	4.00	-	2.00	-	1	-	Completed	353.81	Completed
3	DEOGHAR MUNICIPAL CORPORATION	132.00	132.00	100.00	-	-	20.00	60.00	-	-	Compost : Agriculture Inert : Sanitary Landfill RDF : Recyclers	-	58.00	-	44.00	-	19	-	Completed	2604.37	Completed
4	GIRIDIH NAGAR NIGAM	75.00	71.00	26.00	14.00	-	12.00	20.00	-	-	Compost : Agriculture Inert : Sanitary Landfill RDF : Recyclers	-	29.00	12.00	17.00	-	13	-	Completed	1058	Completed
5	GODDA NAGAR PARISHAD	20.00	17.00	10.00	5.00	-	8.00	10.00	-	-	Compost : Agriculture Inert : Sanitary Landfill RDF : Recyclers	-	8.00	3.00	6.00	-	-	-	Completed	738.08	Completed
6	JHUMRITILAIYA NAGAR PARISHAD	30.00	24.00	20.00	-	-	5.00	14.00	-	-	Compost : Agriculture Inert : Sanitary Landfill RDF : Recyclers	-	16.00	-	8.00	-	-	-	Completed	1161.73	Completed
7	KODERMA NAGAR PANCHAYAT	11.00	11.00	10.00	-	-	1.50	6.00	-	-	Compost : Agriculture Inert : Sanitary Landfill RDF : Recyclers	-	6.00	-	3.00	-	-	-	Completed	-	Completed (In Cluster with Jhumtilaya SWM Project)
8	KHUNTI NAGAR PANCHAYAT	18.00	16.00	10.00	5.00	-	-	10.00	-	-	Compost : Agriculture RDF : Recyclers	-	9.00	-	6.00	-	-	-	Completed	695.91	Completed
9	MIJHAM NAGAR PARISHAD	17.00	12.00	13.00	-	-	3.00	10.00	-	-	Compost : Agriculture Inert : Sanitary Landfill RDF : Recyclers	-	11.00	-	6.00	-	-	-	Completed	552.37	Completed
10	PAKUR NAGAR PARISHAD	25.00	25.00	15.00	-	-	7.00	10.00	-	-	Compost : Agriculture Inert : Sanitary Landfill RDF : Recyclers	-	13.00	-	7.00	-	-	-	Completed	745.05	Completed
11	RANCHI MUNICIPAL CORPORATION	630.00	629.00	-	150.00	240.00	-	140.00	40.00	-	Compost : Agriculture RDF : Recyclers	-	240.00	30.00	175.00	-	-	-	Completed	-	Completed (Under CSR-Gall)
12	CHAIBASA NAGAR PARISHAD	20.00	16.00	-	-	10.00	-	-	10.50	-	Compost : Agriculture RDF : Recyclers	-	10.00	-	4.00	-	-	-	Dec-26	765.52	Integrated SWM Plant (Capacity 25 TPD) is under construction

Sl. No.	(i) Name of ULB	(ii) Waste generation (in TPD) ULB-wise	(iii) waste collection ULB wise (in TPD)	(iv) Method of Treatment in the ULB (in TPD)							(v) Final destination of each of components of (iv)	(vi) Break up details of waste processing ULB wise							(vii) Action plan to process 100% waste			
				a) Organic material (Wet Waste)			b) Inerts	c) DRY / RDF				d) Other	Energy Plants (Waste to Energy Plants)	Bio Compost Units	Bio-methana tion	DRY waste processing through recyclers	Used In Cement	Land Fill Sites	Other uses of Inerts	Time line	Budget outlay (In Lakhs)	Proposal
				Compost Plant	Bio-methana tion	Pit Composting / Windrow		MRF Plant	Through Recyclers	Other												
13	CHATRA NAGAR PARISHAD	19.00	16.00	-	-	2.00	-	-	2.00	-	-	2.00	-	-	-	Jul-26	579.55	Integrated SWM Plant (Capacity 50 TPD) is under construction				
14	CHIRKUNDA NAGAR PARISHAD	18.00	15.00	-	-	11.50	-	-	8.00	-	-	1.50	-	-	-	Dec-25	571.94	Integrated SWM Plant (Capacity 25 TPD) is under construction				
15	DHANBAD MUNICIPAL CORPORATION	461.00	387.00	-	-	164.00	-	-	80.00	-	-	85.00	-	-	-	May-26	4608	Integrated SWM Plant (Capacity 540 TPD) is under construction				
16	GARHWA NAGAR PARISHAD	16.00	14.00	-	-	1.00	-	-	1.00	-	-	1.00	-	-	-	Jul-26	717.53	Integrated SWM Plant (Capacity 50 TPD) is under construction				
17	HAZARIBAGH NAGAR NIGAM	73.00	73.00	-	-	18.00	-	-	21.54	-	-	15.00	-	-	-	Dec-26	1668.8	Integrated SWM Plant (Capacity 95 TPD) is under construction				
18	LATEHAR NAGAR PANCHAYAT	18.00	18.00	-	-	6.00	-	-	3.00	-	-	4.00	-	-	-	Dec-26	474.92	Integrated SWM Plant (Capacity 15 TPD) is under construction				
19	LOHARDAGA NAGAR PARISHAD	17.00	17.00	-	-	11.00	-	-	5.00	-	-	4.00	-	-	-	Dec-26	1168.47	Integrated SWM Plant (Capacity 60 TPD) is under construction				
20	MADHUPUR NAGAR PARISHAD	25.00	22.00	-	-	4.00	-	-	2.50	-	-	2.00	-	-	-	Mar-26	774.16	Integrated SWM Plant (Capacity 25 TPD) is under construction				
21	PHUSRO NAGAR PARISHAD	38.00	37.00	-	-	2.00	-	-	4.00	-	-	4.00	-	-	-	Dec-26	948.7	Integrated SWM Plant (Capacity 34 TPD) is under construction				
22	SAHIBGANJ NAGAR PARISHAD	27.00	27.00	-	-	6.00	-	-	2.00	-	-	2.00	-	-	-	Mar-26	1324.52	Integrated SWM Plant (Capacity 50 TPD) is under construction				
23	RAJMAHAL NAGAR PANCHAYAT	13.00	13.00	-	-	2.00	-	-	1.00	-	-	1.00	-	-	-	Mar-26	-	Integrated SWM Plant (Capacity 15 TPD) is under construction in Cluster with Sahibganj SWM Project				
24	SIMDEGA NAGAR PARISHAD	19.00	6.00	-	-	3.00	-	-	3.00	-	-	2.00	-	-	-	Jul-25	634.86	Integrated SWM Plant (Capacity 25 TPD) is under construction				
25	CHAKRADHARPUR NAGAR PARISHAD	18.00	13.00	-	-	1.00	-	-	1.00	-	-	1.00	-	-	-	Dec-26	802.94	Concessionaire Appointed for construction of Integrated SWM Plant (Capacity 25 TPD)				
26	CHAS MUNICIPAL CORPORATION	64.00	64.00	-	-	16.00	-	-	10.00	-	-	10.00	-	-	-	Dec-26	1488.32	Concessionaire Appointed for construction of Integrated SWM Plant (Capacity 150 TPD)				

Sl. No.	(i) Name of ULB	(ii) Waste generation (in TPD) ULB-wise	(iii) waste collection ULB wise (in TPD)	(iv) Method of Treatment in the ULB (in TPD)							(v) Final destination of each of components of (iv)	(vi) Break up details of waste processing ULB wise							(vii) Action plan to process 100% waste			
				a) Organic material (Wet Waste)			b) Inerts	c) DRY / RDF				d) Other	Energy Plants (Waste to Energy Plants)	Bio Compost Units	Bio-methanation	DRY waste processing through recyclers	Used in Cement Units	Land Fill Sites	Other uses of inerts	Time line	Budget outlay (In Lakhs)	Proposal
				Compost Plant	Bio-methanation	Pit Composting / Windrow		MRF Plant	Through Recyclers	Other												
27	JAMTARA NAGAR PANCHAYAT	10.00	9.00	-	-	1.50	-	-	4.00	-	RDF: Recyclers	-	1.5	-	1.00	-	-	-	Dec-26	582.16	Concessionalre Appointed for construction of integrated SWM Plant (Capacity 25 TPD)	
28	SARAIKELA NAGAR PANCHAYAT	5.00	5.00	-	-	4.80	-	-	3.00	-	Compost: Agriculture RDF: Recyclers	-	3.00	-	1.00	-	-	-	Aug-26	451.92	Concessionalre Appointed for construction of integrated SWM Plant (Capacity 25 TPD)	
29	ADITYAPUR MUNICIPAL CORPORATION	57.00	57.00	-	-	9.00	-	-	2.00	-	Compost: Agriculture RDF: Recyclers	-	9.00	-	2.00	-	-	-	Dec-26	5916	Concessionalre Appointed for construction of integrated SWM Plant for Adityapur Cluster (Capacity 300 TPD)	
30	JAMSHEDPUR (NAC)	207.00	207.00	124.00	-	-	-	75.00	-	-	Compost: Agriculture RDF: Recyclers	-	124.00	-	75.00	-	-	-	Dec-26	-	In Cluster with Adityapur SWM Project	
31	MANGO NAGAR NIGAM	50.00	60.00	-	-	45.00	-	-	20.00	-	Compost: Agriculture RDF: Recyclers	-	42.00	-	15.00	-	-	-	Dec-26	-	In Cluster with Adityapur SWM Project	
32	JUGSALAI NAGAR PARISHAD	16.00	15.00	-	-	12.00	-	-	4.50	-	Compost: Agriculture RDF: Recyclers	-	6.00	-	2.00	-	-	-	Dec-26	-	In Cluster with Adityapur SWM Project	
33	KAPALI NAGAR PARISHAD	23.00	23.00	-	-	1.00	-	-	2.50	-	-	-	1.00	-	2.5	-	-	-	Dec-26	-	In Cluster with Adityapur SWM Project	
34	BASUKINATH NAGAR PANCHAYAT	7.50	6.00	-	-	1.00	-	-	1.00	-	Compost: Agriculture RDF: Recyclers	-	1.00	-	1.00	-	-	-	Oct-26	1200.191	Awarded (Construction of 25 TPD Integrated SWM Plant)	
35	DUMKA NAGAR PARISHAD	19.00	18.00	-	-	2.50	-	-	3.50	-	Compost: Agriculture RDF: Recyclers	-	2.50	-	3.50	-	-	-	Dec-26	1117.57	Awarded (Construction of 30 TPD Integrated SWM Plant)	
36	GUMLA NAGAR PARISHAD	18.00	18.00	-	-	4.50	-	-	4.50	-	Compost: Agriculture RDF: Recyclers	-	2.00	-	4.00	-	-	-	Oct-26	767.45	Awarded (Construction of 30 TPD Integrated SWM Plant)	
37	MAJHION NAGAR PANCHAYAT	11.00	11.00	-	-	1.50	-	-	2.00	-	Compost: Agriculture RDF: Recyclers	-	1.50	-	2.00	-	-	-	Dec-26	702.76	Awarded (Construction of 25 TPD Integrated SWM Plant)	
38	MEDININAGAR NAGAR NIGAM	71.00	61.00	-	-	3.00	-	-	2.00	-	Compost: Agriculture RDF: Recyclers	-	3.00	-	2.00	-	-	-	Dec-26	1273.66	Awarded (Construction of 100 TPD Integrated SWM Plant)	
39	SHRI BANSI DHAR NAGAR PANCHAYAT	12.00	8.00	-	-	1.00	-	-	2.00	-	Compost: Agriculture RDF: Recyclers	-	1.00	-	2.00	-	-	-	Dec-26	802.48	Awarded (Construction of 25 TPD Integrated SWM Plant)	
40	RAMGARH NAGAR PARISHAD	45.00	32.00	-	-	12.00	-	-	6.20	-	Compost: Agriculture RDF: Recyclers	-	1.00	-	5.00	-	-	-	Oct-26	1936.37	Awarded (Construction of 200 TPD Integrated SWM Plant)	

Sl. No.	(i) Name of ULB	(ii) Waste generation (in TPD) ULB-wise	(iii) waste collection ULB wise (in TPD)	(iv) Method of Treatment in the ULB (in TPD)							(v) Final destination of each of components of (iv)	(vi) Break up details of waste processing ULB wise							(vii) Action plan to process 100% waste			
				a) Organic material (Wet Waste)			b)		c) DRY / RDF			d)	Energy Plants (Waste to Energy Plants)	Bio Compost Units	Bio-methanation	DRY waste processing through recyclers	Used in Cement Units	Land Fill Sites	Other uses of Inerts	Time line	Budget outlay (In Lakhs)	Proposal
				Compost Plant	Bio-methanation	Pit Composting / Windrow	Inerts	MRF Plant	Through Recyclers	Other												
41	BISHARAMPUR NAGAR PARISHAD	17.50	14.00	-	-	1.00	-	-	2.50	-	Compost : Agriculture RDF : Recyclers	-	1.00	-	2.50	-	-	-	Mar-27	872.56	Under Tendering (Construction of 50 TPD integrated SWM Plant)	
42	BADAKI SURIYA NAGAR PANCHAYAT	7.00	7.00	-	-	-	-	-	1.50	-	RDF : Recyclers	-	-	-	1.50	-	-	-	Jun-27	-	DPR Under Preparation	
43	BARHARWA NAGAR PANCHAYAT	9.00	8.00	-	-	-	-	-	1.50	-	RDF : Recyclers	-	-	-	1.50	-	-	-	Jun-27	-	DPR Under Preparation	
44	CHHATTARPUR NAGAR PANCHAYAT	13.00	9.00	-	-	-	-	-	1.50	-	RDF : Recyclers	-	-	-	1.50	-	-	-	Jun-27	-	DPR Under Preparation	
45	DHANWAR NAGAR PANCHAYAT	10.00	10.00	-	-	-	-	-	1.50	-	RDF : Recyclers	-	-	-	1.50	-	-	-	Jun-27	-	DPR Under Preparation	
46	DOMCHANCH NAGAR PANCHAYAT	10.00	10.00	-	-	-	-	-	1.50	-	RDF : Recyclers	-	-	-	1.50	-	-	-	Jun-27	-	DPR Under Preparation	
47	HARIHARGANJ NAGAR PANCHAYAT	10.00	9.00	-	-	-	-	-	1.50	-	RDF : Recyclers	-	-	-	1.50	-	-	-	Jun-27	-	DPR Under Preparation	
48	HUSSAINABAD NAGAR PANCHAYAT	10.00	9.00	-	-	1.00	-	-	2.00	-	Compost : Agriculture RDF : Recyclers	-	1.00	-	2.00	-	-	-	Jun-27	-	DPR Under Preparation	
49	MAHAGAMA NAGAR PANCHAYAT	13.00	9.00	-	-	-	-	-	1.50	-	RDF : Recyclers	-	-	-	1.50	-	-	-	Jun-27	-	DPR Under Preparation	
Total		2,483	2,307	356	178	598	60	375	269	-	-	-	835	47	552	-	33	-	-	-	-	

ANNEXURE B

Sl. No.	Particulars	Status as on 31.08.2025
1	Projected Population (as per 2023)	73,88,032
2	Projected Sewerage Generation ULB wise population (as per 2023) when 135 LPCD provided	798 MLD
3	Estimated Sewage Generation in 49 ULBs as per 80 LPCD	473 MLD
4	Capacity of Sewage Treatment Plant	153.96 MLD
5	Utilization Capacity	91.88 MLD
6	Gap in Treatment Capacity (Verify the gap with respect to Utilization Capacity)	319.04 MLD
7	Additional Capacity Under Construction	319.32 MLD
8	Proposed Capacity	448.25 MLD

B

(C) Daily Liquid Waste (Sewerage) generation & treatment details :-

Sl. No.	(i) Name of ULB	(ii) Sewerage Generation ULB wise population (MLD) (as per 2023) when 135 LPCD provided	(iii) Sewerage Generation quantity	(iv) Details of Treatment of Sewerage (ULB-wise)							(v) Details of disposal of untreated Sewerage (in MLD) District/ULB Wise					(vi) Action plan to treat untreated sewerage (ULB wise)			(vii) Action Taken against the defaulting authority				
				Urban Areas	By (STP MLD)	Type of STP	Disinfection method to STP	Discharge water quality from STP including Faecal & E-Coli	Final discharge of treated STP water (MLD)	Other mode of treatment (MLD)	(a) Final destination of discharge of untreated sewerage		(b) If (a) above is let out in its quality			Time lines	Budget outlay (Cr.)	Prioritised	EC Imposed	Show Cause Notice Issued	Closure notice issued	Other action taken	
											Wet land	Pond	River	Sea	Other water body								
1	Adityapur Municipal Corporation	23.58	14.15	-	-	-	-	-	-	-	-	-	-	-	36 MLD STP (under construction) Dec, 2025	199.68							
2	Barbarwa Nagar Parishad	3.31	1.96	-	-	-	-	-	NA	NA	NA	NA	NA	NA	0.015 MLD FSTP proposed (Land under identification)	3	3	-	-	-	-		
3	Berki Saraya Nagar Panchayat	2.59	1.34	-	-	-	-	-	NA	NA	NA	NA	NA	NA	0.037 MLD FSTP (work awarded)	3.45	3.45	-	-	-	-		
4	Barukinath Nagar Panchayat	2.35	1.39	-	-	-	-	-	NA	NA	NA	NA	NA	NA	i. 0.007 MLD FSTP Proposed (under tendering process) ii. Proposed 2 MLD STP (under DPR Stage)	6.29	6.29	-	-	-	-		
5	Bisrampur Nagar Panchayat	5.88	3.48	-	-	-	-	-	NA	NA	NA	NA	NA	NA	i. 0.015 MLD FSTP (under land identification) ii. Proposed 4 MLD STP (under DPR Stage)	11.73	11.73	-	-	-	-		
6	Bundia Nagar Panchayat	2.88	1.71	-	-	-	-	-	0.006 (FSTP)	NA	NA	NA	NA	NA	Proposed 2 MLD STP (under DPR Stage)	3.90	3.90	-	-	-	-		
7	Chaibasa Nagar Parishad	6.09	3.61	-	-	-	-	-	NA	NA	NA	NA	NA	NA	i. Proposed 7 MLD STP (under DPR Stage) ii. 0.015 MLD FSTP proposed (under DPR stage)	14.28	14.28	-	-	-	-		
8	Chakradharpur Nagar Parishad	7.74	4.59	-	-	-	-	-	NA	NA	NA	NA	NA	NA	i. Proposed 6 MLD STP (under DPR Stage) ii. Proposed 0.015 MLD FSTP (under Tendering stage)	11.62	11.62	-	-	-	-		
9	Chakulia Nagar panchayat	2.23	1.32	-	-	-	-	-	NA	NA	NA	NA	NA	NA	i. 0.006 MLD FSTP (under construction) Sep., 2025 ii. Proposed 2 MLD STP (under DPR Stage)	4.81	4.81	-	-	-	-		
10	Chas Municipal Corporation	21.49	12.73	-	-	-	-	-	-	-	-	-	-	-	0.089 MLD STP (Work awarded) July, 2026	9.13	9.13						
11	Chasra Nagar Parishad	6.83	4.06	-	-	-	-	-	NA	NA	NA	NA	NA	NA	i. 0.018 MLD FSTP (under construction stage), Jan, 2026 ii. Proposed 3 MLD STP (under DPR Stage)	14.56	14.56	-	-	-	-		

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Sl. No.	(i) Name of ULBS	(ii) Legacy waste site (ULB wise)	(iii) Area covered by the legacy waste (ULB wise)	(iv) Quantity of the waste (In MT) in each site	(v) Composition of the waste				(vi) Process adopted to remediate at each site	(vii) Waste Remediated	(viii) Land Recalimed (Approx in Acres)	(ix) Timelines to process at each site	(x) Final destination of the components at (v)	(xi) Action plan to remediate and recover the sites at (iii) (in sq km) with earmarked Budget (ULB wise)	
					a)	b)	c)	d)							
					Inerts (%) (Construction waste, wood glass, etc)	Compost (%) organic	RDF (%) plastic	If any other material (%)							
27	MEDININAGAR	1	1.1	31,195	18.35	60.55	18.4	2.6	Bio mining and Resource Recovery with Integrated SWM Plant	--	--	Jun-26	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Awarded Integretred SWM Plant under construction	5.48 Cr.
Total		28	94.29	34,02,458	--	--	--	--	--	12,15,503	--	--	--	--	--

Sl. No.	Name of ULB	Sewerage Generation ULB wise population (MLD) (as per 2023) when 135 LPCD provided	Sewerage Generation quantity	Details of Treatment of Sewage (ULB wise)						Details of disposal of untreated Sewage (in MLD) District/ULB Wise						Action plan to treat untreated sewage (ULB wise)			Action Taken against the defaulting authority			
				Urban Areas	By (STP MLD)	Type of STP	Disinfection method in STP	Discharge water quality from STP including Fecal & E-Coli	Final discharge of treated STP water (MLD)	Other mode of treatment (MLD)	(a)		(b)									
											Final destination of discharge of untreated sewage		If (a) above is let out in its quality									
											Wet land	Pond	River	Sea	Other water body	Time lines	Budget outlay (Cr.)	Provisioned	EC imposed	Show Cause Notice Issued	Closure notice issued	Other action taken
23	Harbharganj Nagar Panchayat	3.50	2.31	-	-	-	-	-	NA	NA	NA	NA	NA	NA	Proposed 0.004 MLD FSTP (Under tender stage)	2.55	2.55	-	-	-	-	
24	Humbnagh Municipal Corporation	27.05	16.03	-	-	-	-	-	-	-	-	-	-	-	0.064 MLD STP (under Construction) October 2023	8.05	-	-	-	-	-	
25	Hussainabad Nagar Panchayat	4.01	2.37	-	-	-	-	-	NA	NA	NA	NA	NA	NA	i. 0.014 MLD FSTP (under construction), August 2020 ii. Proposed 7 MLD STP (under DPR Stage)	8.41	8.41	-	-	-	-	
26	Jambhodpur NAC	92.78	54.98	-	-	-	-	-	NA	NA	NA	NA	NA	NA	i. Proposed 4 STP of 1.2 MLD @ 7.03 cr, 0.2 MLD @ 0.27 cr, 44 MLD @ 80.04 cr & 0.05 MLD @ 2.83 cr ii. 0.950 MLD FSTP (under tender stage)	90.16	90.16	-	-	-	-	
27	Jantara Nagar Parishad	4.03	2.30	-	-	-	-	-	NA	NA	NA	NA	NA	NA	Proposed 7 MLD STP (under DPR Stage)	5.41	5.41	-	-	-	-	
28	Thamrinliya Nagar Parishad	12.04	7.13	-	-	-	-	-	NA	NA	NA	NA	NA	NA	i. 0.03 MLD FSTP (under tendering stage) ii. Proposed 9 MLD STP (under DPR Stage)	24.34	24.34	-	-	-	-	
29	Jagala nagar Parishad	6.80	4.03	-	-	-	-	-	NA	NA	NA	NA	NA	NA	i. Proposed 3 MLD STP (under DPR Stage) ii. 0.018 MLD FSTP (under administrative approval stage)	9.19	9.19	-	-	-	-	
30	Kapali Nagar Parishad	4.98	2.93	-	-	-	-	-	NA	NA	NA	NA	NA	NA	Proposed 0.015 MLD FSTP (under DPR Stage)	3	3	-	-	-	-	
31	Khutti Nagar Panchayat	3.37	2.00	-	-	-	-	-	NA	NA	NA	NA	NA	NA	i. 0.013 MLD FSTP (under tender stage) ii. Proposed 7 MLD STP (under DPR Stage)	10.61	10.61	-	-	-	-	
32	Koderna Nagar Panchayat	5.92	3.51	-	-	-	-	-	NA	NA	NA	NA	NA	NA	Proposed 3 MLD STP (under DPR Stage)	4.53	4.53	-	-	-	-	
33	Lutehar Nagar Panchayat	3.70	2.19	-	-	-	-	-	NA	NA	NA	NA	NA	NA	i. 0.01 MLD FSTP (under tender stage) ii. Proposed 3 MLD STP (under DPR Stage)	9.28	9.28	-	-	-	-	

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Sl. No.	Name of ULB	Sewerage Generation ULB wise population (MLD) (as per 2023) when 135 LPCD provided	Sewerage Generation quantity	Details of Treatment of Sewage (ULB wise)							Details of disposal of untreated Sewage (in MLD) District/ULB Wise					Action plan to treat untreated sewage (ULB wise)			Action Taken against the defaulting authority				
				Urban Areas	By (STP MLD)	Type of STP	Disinfection method in STP	Discharge water quality from STP including Fecal & E-Coli	Final discharge of treated STP water (MLD)	Other mode of treatment (MLD)	(a)		(b)										
											Final disinfection of discharge of untreated sewage	If (a) above is not in its quality	Wet land	Pond	River	Sea	Other water body						
																		Time lines	Budget outlay (Cr.)	Provisioned	EC imposed	Show Cause Notice issued	Closure notice issued
12	Chhitrapur Nagar Panchayat	3.90	2.31	-	-	-	-	-	NA	NA	NA	NA	NA	NA	NA	0.01 MLD FSTP under tender stage	3.75	3.75	-	-	-	-	
13	Chirkunda Nagar Panchayat	6.23	3.69	-	-	-	-	0.012 (FSTP)	NA	NA	NA	NA	NA	NA	NA	Proposed 'S MLD STP (under DPR Stage)	8.44	8.44	-	-	-	-	
14	Droghar Municipal Corporation	27.82	16.49	-	-	-	-	-	-	-	-	-	-	-	-	0.101 MLD STP (under trial run)	10.93	1510.93					
15	Dhanbad Municipal Corporation	139.22	84.35	-	-	-	-	-	NA	NA	NA	NA	NA	NA	NA	192 MLD STP (under construction July, 2025)	2917.86	2059					
16	Dhanwar Nagar Panchayat	2.10	1.24	-	-	-	-	-	NA	NA	NA	NA	NA	NA	NA	0.006 MLD FSTP (under land identification stage)	2.81	2.81	-	-	-	-	
17	Domchanch Nagar Panchayat	3.36	1.99	-	-	-	-	-	NA	NA	NA	NA	NA	NA	NA	0.009 MLD FSTP (under construction), Aug. 2026	3.78	3.78	-	-	-	-	
18	Dumka Nagar Panchayat	6.52	3.85	-	-	-	-	-	NA	NA	NA	NA	NA	NA	NA	Proposed 'S MLD STP (under DPR Stage)	8.82	8.82	-	-	-	-	
19	Gahwa Nagar Panchayat	6.31	3.74	-	-	-	-	-	NA	NA	NA	NA	NA	NA	NA	i. 0.02 MLD FSTP (under tender stage) ii. Proposed 'S MLD STP (under DPR Stage)	12.63	12.63	-	-	-	-	
20	Giridih Municipal Corporation	24.88	14.74	0.052	MBBR Technology	Chlorination	BOD (mg/L): 09 COD (mg/L): 46 pH (mg/L): 7.2 Total Suspended Solids (mg/L): 10	0.025	-	-	-	-	-	-	-	-	0.052 MLD Septage Treatment Plant, Project Completed, under trial run	7.04					
21	Gedda Nagar Panchayat	6.64	3.93	-	-	-	-	-	NA	NA	NA	NA	NA	NA	NA	1.0.026 MLD FSTP Proposed (under tender stage) ii. Proposed 'S MLD STP (under DPR Stage)	16.54	16.54	-	-	-	-	
22	Gunla Nagar Panchayat	7.02	4.16	-	-	-	-	-	0.008 MLD (FSTP)	NA	NA	NA	NA	NA	NA	Proposed 'S MLD STP (under DPR Stage)	13.18	13.18	-	-	-	-	

R

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Sl. No.	Name of ULB	Sewerage Generation ULB wise population (MLD) (as per 2023) when 125 LPCD provided	Sewerage Generation quantity	Details of Treatment of Sewage (ULB wise)						Details of disposal of untreated Sewage (in MLD) District/ULB Wise)					Action plan to treat untreated sewage (ULB wise)	Action Taken against the defaulting authority					
				Urban Areas	By (STP MLD)	Type of STP	Disinfection method in STP	Discharge water quality from STP including Fecal & E-Coli	Final discharge of treated STP water (MLD)	Other mode of treatment (MLD)	(a)		(b)								
											Final destination of discharge of untreated sewage		If (a) above is let out in its quality								
											Wet land	Pond	River	Sea		Other water body	Time lines	Budget outlay (Cr.)	Provisioned	EC Imposed	Show Cause Notice Issued
45	Ranchi Municipal Corporation	147.03	67.13	10	Pythoneal Technology	Chlorination	BOD (mg/L): 19.5 COD (mg/L): 232.6 pH (mg/L): 7.84 Total Suspended Solids (mg/L): 89	10	-	-	-	-	-	-	10 MLD STP (Project Completed)	80					
				16	SBR Technology	Chlorination	As per CPHEEO manual (not operational)	14.4 (proposed)	-	-	-	-	-	-	16 MLD STP (Project completed but not yet operational)						
				3	MBBR Technology	Chlorination	BOD (mg/L): 8.52 COD (mg/L): 45 pH (mg/L): 7.31 Total Suspended	2.3	-	-	-	-	-	-	3 MLD STP (Project Operational)	8					
				-	-	-	-	-	-	-	-	-	-	-	37 MLD STP (under construction) December, 2025	301					
				-	-	-	-	-	-	-	-	-	-	-	265 MLD STP (under DPR preparation stage)	2500	2500				
46	Sahibganj Nagar Parishad	12.08	7.16	12	SBR	Chlorination	pH: 7.19 BOD - 3 COD - 38 TSS - 8 EC - CLR	6	NA	NA	NA	NA	NA	NA	12 MLD, operational	NA	320	NA	NA	NA	NA
47	Sansibela Nagar Panchayat	1.93	1.16	-	-	-	-	-	NA	NA	NA	NA	NA	NA	1. Proposed 1 MLD STP (under DPR Stage) ii. 0.006 MLD FSTP (under administrative approval stage)	2.20	2.20	-	-	-	-
48	Shri Banahidhar Nagar Panchay	4.48	2.66	-	-	-	-	-	NA	NA	NA	NA	NA	NA	i. 0.006 MLD FSTP (under tendering Stage) ii. Proposed 3 MLD STP (under DPR Stage)	8.25	8.25	-	-	-	-
49	Simdega Nagar Parishad	5.88	3.49	-	-	-	-	-	NA	NA	NA	NA	NA	NA	i. 0.004 MLD FSTP (under construction) Sep., 2025 ii. Proposed 4 MLD STP (under DPR Stage)	10.48	10.48	-	-	-	-

B

Sl. No.	Name of ULB	Sewerage Generation ULR wise population (MLD) (as per 2023) when 135 LPCD provided	Sewage Generation quantity							Details of Treatment of Sewage (ULB wise)					Details of disposal of untreated Sewage (in MLD) District/ULB Wise)					Action plan to treat untreated sewage (ULB wise)				Action Taken against the defaulting authority			
			Urban Areas	By (STP MLD)	Type of STP	Disinfection method in STP	Discharge water quality from STP including Fecal & E-Coli	Final discharge of treated STP water (MLD)	Other mode of treatment (MLD)	(a)		(b)			Time lines	Budget outlay (Cr.)	Provisioned	EC imposed	Show Cause Notice issued	Closure notice issued	Other action taken						
										Final destination of discharge of untreated sewage		If (a) above is let out in its quality															
										Wetland	Pond	River	Sea	Other water body													
34	Lohardaga Nagar Panchayat	7.86	4.56	-	-	-	-	NA	NA	NA	NA	NA	NA	NA	1. 0.03 MLD FSTP (work construction stage), July 2026 ii. Proposed 6 MLD STP (under DPR Stage)	16.9	16.9	-	-	-	-						
35	Madhupur Nagar Parishad	7.37	4.48	-	-	-	-	NA	NA	NA	NA	NA	NA	NA	1. 0.021 MLD FSTP Proposed (under tender stage) ii. Proposed 6 MLD STP (under DPR Stage)	17.71	17.71	-	-	-	-						
36	Mahaganj Nagar Panchayat	4.16	2.47	-	-	-	-	NA	NA	NA	NA	NA	NA	NA	0.004 MLD PSTP (under tender stage)	2.01	2.91	-	-	-	-						
37	Mango Municipal Corporation	2.31	1.49	-	-	-	-	NA	NA	NA	NA	NA	NA	NA	1. 0.006 MLD FSTP (work awarded) ii. Proposed 3 STP of 24.8 MLD	74.56	74.56	-	-	-	-						
38	Mangharia Nagar Panchayat	30.65	18.17	-	-	-	-	NA	NA	NA	NA	NA	NA	NA	1. 0.005 MLD FSTP (under construction stage), Aug. 2025 ii. Proposed 2 MLD STP (under DPR Stage)	5.23	5.23	-	-	-	-						
39	Mohanganj Municipal Corporation	21.77	12.90	-	-	-	-	NA	NA	NA	NA	NA	NA	NA		15.00	15.00	-	-	-	-						
40	Mohiganj Nagar Panchayat	5.34	3.28	-	-	-	-	NA	NA	NA	NA	NA	NA	NA	i. Proposed 4 MLD STP (under DPR Stage) ii. Proposed 0.03 MLD FSTP (under DPR stage)	7.43	7.43	-	-	-	-						
41	Pakur Nagar Parishad	6.28	3.72	-	-	-	-	NA	NA	NA	NA	NA	NA	NA	1. 02 MLD FSTP Proposed (under tender stage) ii. Proposed 3 MLD STP (under DPR Stage)	15.13	15.13	-	-	-	-						
42	Phutur Nagar Parishad	12.21	7.24	-	-	-	-	NA	NA	NA	NA	NA	NA	NA	14 MLD STP (under Construction) September, 2025	68.75	68.75	-	-	-	-						
43	Rajnagar Nagar Panchayat	3.08	1.00	3.1	SHR	Chlorination	BOD - 12 COD - 48 TSS - 16 FC - 1.8	1	NA	NA	NA	NA	NA	NA	3.0 MLD, operational	NA	NA	NA	NA	NA	NA						
44	Rangpur Nagar Parishad	16.97	10.05	-	-	-	-	NA	NA	NA	NA	NA	NA	NA	40 MLD STP (under Construction) March, 2026	1310.11	1000	-	-	-	-						

R

(A) Legacy Waste:-

Sl. No.	(i) Name of ULBS	(ii) Legacy waste site (ULB wise)	(iii) Area covered by the legacy waste (ULB wise)	(iv) Quantity of the waste (in MT) in each site	(v) Composition of the waste				(vi) Process adopted to remediate at each site	(vii) Waste Remediated	(viii) Land Recalimed (Approx In Acres)	(ix) Timelines to process at each site	(x) Final destination of the components at (v)	(xi) Action plan to remediate and recover the sites at (ii) (In sq km) with earmarked Budget (ULB wise)	
					a)	b)	c)	d)							
					Inerts (%) (Construction waste, wood glass, etc)	Compost (%) organic	RDF (%) plastic	If any other material (%)							
1	BUNDU	1	2.55	21,101	16.44	61.3	19.34	2.92	Bio mining and Resource Recovery	21,101	1.75	Completed	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Completed	--
2	CHAS	2	3.59	68,701	18.43	60.76	18.07	2.74	Bio mining and Resource Recovery & Bio Capping	68,701	2.5	Completed	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Completed	--
3	CHIRKUNDA	1	1	120	18.35	60.65	18.4	2.6	Bio mining and Resource Recovery & Bio Capping	120	0.75	Completed	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Completed	--
4	HAZARIBAG	1	8.8	1,79,692	18.42	60.81	18.05	2.72	Bio mining and Resource Recovery	1,79,692	4.5	Completed	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Remediation Under Progress	--
5	JAMSHEDPUR	1	3.23	47,932	18.55	60.76	18.21	2.68	Bio mining and Resource Recovery	43,985	1.5	Completed	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Remediation Under Progress	--
6	JHUMRI TILAYA	1	4.45	62,824	19.2	61.41	16.32	3.07	Bio mining and Resource Recovery	62,824	3.2	Completed	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Remediation Under Progress	--
7	JUGSALAI	1	1.06	18,281	18.35	60.65	18.4	2.6	Bio mining and Resource Recovery	18,281	0.75	Completed	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Remediation Under Progress	--
8	MIHLAM	1	1.05	18,366	18.35	60.65	18.4	2.6	Bio mining and Resource Recovery	18,366	0.75	Completed	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Remediation Under Progress	--
9	GARHWA	1	4.75	52,285	18.35	60.55	18.4	2.6	Bio mining and Resource Recovery	52,285	3.5	Completed	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Remediation Under Progress	--

Annexure C

Summary of Legacy Waste Management		
S.N.	Particulars	Status as on 31.08.2025
1	Quantity of Legacy Waste identified (MT)	34,02,468
2	Quantity of Legacy Waste Remediated (MT)	12,15,503
3	Gap in Legacy Waste (MT)	21,86,965

Sl. No.	(i) Name of ULBS	(ii) Legacy waste site (ULB wise)	(iii) Area covered by the legacy waste (ULB wise)	(iv) Quantity of the waste (in MT) in each site	(v) Composition of the waste				(vi) Process adopted to remediate at each site	(vii) Waste Remediated	(viii) Land Recalimed (Approx in Acres)	(ix) Timeliness to process at each site	(x) Final destination of the components at (v)	(xi) Action plan to remediate and recover the sites at (iii) (In sq km) with earmarked Budget (ULB wise)	
					a)	b)	c)	d)							
					Inerts (%) (Construction waste, wood glass, etc)	Compost (%) organic	RDF (%) plastic	If any other material (%)							
19	JAMTARA	1	1	6,732	18.35	60.65	18.4	2.6	Bio mining and Resource Recovery	2,556		38% Completed (Nov 2025)	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Under Tendering	0.62 Cr.
20	PAKUR	1	1.33	7,175	18.35	60.65	18.4	2.6	Bio mining and Resource Recovery	1,913		27% Completed (Nov 2025)	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Under Tendering	0.63 Cr.
21	RANCHI	1	31.3	22,54,931	18.4	60.7	18.3	2.6	Bio mining and Resource Recovery	2,77,148		15% Completed (Feb 2026)	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Remediation Under Progress	93.42 Cr.
22	GODDA	1	3.7	43,254	18.35	60.65	18.4	2.6	Bio mining and Resource Recovery			Jun-26	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Under Tendering	5.02 Cr.
23	DUMKA	1	0.25	20,567	18.35	60.65	18.4	2.6	Bio mining and Resource Recovery with Integrated SWM Plant			Jun-26	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Awarded Integrated SWM Plant under construction	1.13 Cr.
24	Madhupur	1	0.17	6,935	18.35	60.65	18.4	2.6	Bio mining and Resource Recovery with Integrated SWM Plant			Mar-26	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Awarded Integrated SWM Plant under construction	0.70 Cr.
25	Lohardaga	1	0.43	16,050	18.35	60.65	18.4	2.6	Bio mining and Resource Recovery with Integrated SWM Plant			Mar-26	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Awarded Integrated SWM Plant under construction	1.30 Cr.
26	Simdega	1	0.27	2,186	18.35	60.65	18.4	2.6	Bio mining and Resource Recovery with Integrated SWM Plant			Mar-26	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Awarded Integrated SWM Plant under construction	0.55 Cr.

Sl. No.	(i) Name of ULBS	(ii) Legacy waste site (ULB wise)	(iii) Area covered by the legacy waste (ULB wise)	(iv) Quantity of the waste (in MT) in each site	(v) Composition of the waste				(vi) Process adopted to remediate at each site	(vii) Waste Remediated	(viii) Land Recalimed (Approx in Acres)	(ix) Timelines to process at each site	(x) Final destination of the components at (v)	(xi) Action plan to remediate and recover the sites at (iii) (In sq km) with earmarked Budget (ULB wise)	
					a)	b)	c)	d)						Under Tendering	--
					Inerts (%) (Construction waste, wood glass, etc)	Compost (%) organic	RDF (%) plastic	If any other material (%)							
10	KHUNTI	1	3.15	14,710	16.44	61.3	19.34	2.92	Bio mining and Resource Recovery	14,710	2	Completed	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Under Tendering	--
11	KAPALI	1	0.6	4,852	15.73	62.17	18.81	3.29	Bio mining and Resource Recovery	4,852	0.35	Completed	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Under Tendering	--
12	RANGARI	1	10.66	1,27,814	18.33	60.83	18.18	2.66	Bio mining and Resource Recovery	1,27,814	--	98.62% Completed (Nov 2025)	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Remediation Under Progress	6.12 Cr.
13	CHABASA	1	0.39	74,562	18.35	60.65	18.4	2.6	Bio mining and Resource Recovery	50,000	--	80% Completed (Nov 2025)	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Remediation Under Progress	3.83 Cr.
14	CHAKARDHARPUR	1	0.39	74,562	18.35	60.65	18.4	2.6	Bio mining and Resource Recovery	53,351	--	80% Completed (Nov 2025)	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Remediation Under Progress	4.54 Cr.
15	GIRIDIH	1	3.5	1,22,772	19.2	61.41	16.32	3.07	Bio mining and Resource Recovery	99,359	--	75% Completed (Nov 2025)	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Remediation Under Progress	6.57 Cr.
16	DEGSHAR	1	3.9	1,02,199	17.29	60.5	19.64	2.57	Bio mining and Resource Recovery	50,923	--	70% Completed (Nov 2025)	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Remediation Under Progress	4.47 Cr.
17	KODARMA	1	1.41	6,145	18.41	60.77	18.08	2.74	Bio mining and Resource Recovery	4,000	--	65% Completed (Nov 2025)	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Remediation Under Progress	0.64 Cr.
18	SERAIKELA	1	0.46	6,517	18.35	60.65	18.4	2.6	Bio mining and Resource Recovery	3,510	--	54% Completed (Nov 2025)	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Under Tendering	0.61 Cr.

Annexure-D

कार्यालय, निदेशक

स्वच्छ भारत मिशन (ग्रामीण)

पेयजल एवं स्वच्छता विभाग, झारखण्ड, राँची

ओरंका बाजार पानी टंकी परिसर, प्रथम तल, ओरंका, राँची-834002 दूरभाष नं. 0651-2482678 email-sbmj.jhar@gmail.com

पत्र संख्या: SBM(G)/NGT 385 / 2024 - 873

दिनांक 25/08/2025

प्रेषक,

मनोहर मराण्डी, भा०प्र०से०
मिशन निदेशक, SBM(G),
पेयजल एवं स्वच्छता विभाग,
झारखण्ड, राँची।

सेवा में,

राजीव लोचन बक्शी,
सदस्य सचिव,
झारखण्ड राज्य प्रदूषण नियंत्रण बोर्ड,
झारखण्ड, राँची।

विषय:- स्वच्छ भारत मिशन (ग्रामीण) चरण-II अंतर्गत प्रगति प्रतिवेदन के संबंध में।

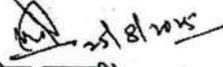
प्रसंग:- झारखण्ड राज्य प्रदूषण नियंत्रण बोर्ड का पत्रांक-2350, दिनांक 18.08.2025

महाशय,

उपर्युक्त विषयक एवं प्रसांगिक पत्र के संबंध में कहना है कि स्वच्छ भारत मिशन (ग्रामीण) चरण-II अंतर्गत ग्राम स्तर पर ठोस एवं तरल कचरा प्रबंधन के तहत किये गये कार्यों की अद्यतन प्रतिवेदन इस पत्र के साथ उपलब्ध कराया जा रहा है।

अनुलग्नक-यथोपरि।

विश्वासभाजन


 (मनोहर मराण्डी), भा०प्र०से०
 मिशन निदेशक, SBM(G),
 पेयजल एवं स्वच्छता विभाग

**स्वच्छ भारत मिशन (ग्रामीण)
पेयजल एवं स्वच्छता विभाग-झारखण्ड**

SBM(G) Phase-II अंतर्गत मुख्यतः 7 प्रकार के गतिविधियाँ निर्धारित हैं जिसकी अद्यतन प्रतिवेदन (माह मार्च 2025 से माह अगस्त 2025 तक) निम्नवत है:-

1. खुले में शौच मुक्त की स्थायित्वता -

इसके अंतर्गत सभी जिलों में शौचालयों के नियमित उपयोग, रख-रखाव, मरम्मत हेतु वृहत रूपी IEC गतिविधियाँ आयोजित की जा रही हैं। इसके साथ ही एक गडदे वाले शौचालयों को दो गडदों में परिवर्तित तथा सेप्टिक टैंक वाले शौचालयों के साथ सोखा गडदा का निर्माण करने हेतु लामुकों को प्रेरित किया जा रहा है। साथ ही ग्राम स्तर पर छुटे हुए लामुकों को चिन्हित कर उनके घरों में शौचालय का निर्माण कराया जा रहा है। वर्तमान तिथि तक निर्मित शौचालयों की संख्या निम्नवत है :-

कुल निर्मित शौचालय SBM(G) Phase-I (Year 2014-2019)	42,13,773
कुल निर्मित शौचालय SBM(G) Phase-II (मार्च 2025 से माह अगस्त 2025 तक)	4131

सामुदायिक स्वच्छता परिसर -

निर्मित सामुदायिक स्वच्छता परिसर की संख्या	17
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2. ठोस कचरा प्रबंधन -

ठोस कचरा प्रबंधन के तहत गांव स्तर पर खाद गडदे, नाडेप, वर्मी कम्पोस्ट पीट का निर्माण कराया जा रहा है। इस संदर्भ में 15वें वित्त आयोग निधि एवं मनरेगा से अभिसरण आधारित कार्य भी किये जा रहे हैं।

विवरण	संरचना	संख्या	अभ्युक्ति
सामुदायिक स्तर पर निर्मित संरचना	कम्पोस्ट पीट/नाडेप	3229	SBM(G), 15वें वित्त आयोग निधि-पंचायती राज एवं मनरेगा-ग्रामीण विकास विभाग के अभिसरण के आधार पर।

3. तरल कचरा प्रबंधन -

तरल कचरा प्रबंधन के तहत गांव स्तर पर सोख्ता गड्ढा, किचन गार्डन का निर्माण कराया जा रहा है। इस संदर्भ में 15वें वित्त आयोग निधि एवं मनरेगा से अभिसरण आधारित कार्य भी किये जा रहें हैं।

विवरण	संरचना	संख्या	अभ्युक्ति
सामुदायिक स्तर पर निर्मित संरचना	सोक पीट/लीच पीट	2272	SBM(G), 15वें वित्त आयोग निधि-पंचायती राज एवं मनरेगा-ग्रामीण विकास विभाग के अभिसरण के आधार पर।

4. प्लास्टिक कचरा प्रबंधन - SBM(G)

इसके तहत ग्राम स्तर पर एकल प्लास्टिक के उपयोग को समाप्त करने हेतु व्यापक स्तर पर जन-जागरूकता चलाया जा रहा है। इसके साथ ही ग्राम स्तर पर प्लास्टिक संग्रह केन्द्र बनाये जा रहें हैं, जहाँ पर प्लास्टिक का संग्रह, अलग-अलग यथा पृथक्कीकरण करने का कार्य किया जा रहा है। इसके साथ ही कुछ जगहों पर प्लास्टिक कचरा के Treatment उपरांत Reuse करने की योजना बनायी जा रही है। इस हेतु SBM(G) अंतर्गत प्रत्येक प्रखण्ड स्तर पर 16 लाख रुपये व्यय किये जाने का प्रावधान है।

प्लास्टिक कचरा प्रबंधन ईकाई (प्रस्तावित) (FY-2025-26)	17
प्लास्टिक कचरा प्रबंधन ईकाई (सिविल कार्य निर्माण पूर्ण)	1

5. गोबरघन योजना - SBM(G)

गोबरघन योजना अंतर्गत ग्राम स्तर पर लोगों को गोबर के महत्त्व को बताने का कार्य तथा गोबर से गोबर गैस तैयार करने का कार्य किया जायेगा। इस प्रकार गोबर का उपयोग ईंधन के रूप में तथा उसकी Slurry का उपयोग खेतों में खाद के रूप में उपयोग किया जायेगा।

इस हेतु SBM(G) अंतर्गत प्रत्येक जिला स्तर पर 50 लाख रुपये व्यय किये जाने का प्रावधान है। इस संदर्भ में 15वें वित्त आयोग निधि एवं मनरेगा से अभिसरण आधारित कार्य भी किये जा रहें हैं।

कुल निर्मित गोबर गैस प्लांट (निर्माणाधीन)	5
कुल निर्मित गोबर गैस प्लांट (कार्यात्मक)	2

6. मलीय कचरा प्रबंधन (FSM) -

इसके तहत ग्राम स्तर पर सेप्टिक टैंक एवं अन्य शौचालयों से निकलने वाले मल का सुरक्षित प्रबंधन किया जाना है।

इसके अंतर्गत नगर विकास विभाग एवं आवास विभाग के माध्यम से नगर निकाय क्षेत्रों में FSTP (Faecal Sludge Treatment Plant) तैयार किया जा रहा है, जिसमें सेप्टिक टैंक के गड़दे भरने के बाद मल का उठाव कर FSTP में डाला जायेगा तथा वहाँ मल एवं पानी का Treatment किया जायेगा। जिसके उपरांत मल एवं पानी को अलग-अलग कर उसे Reuse यथा मल को खाद के रूप में तथा बेकार पानी को खेतों में सिंचाई, भवन निर्माण, वृक्षारोपन इत्यादि कार्यों हेतु उपयोग किया जायेगा।

मलीय कचरा प्रबंधन हेतु अभिसरण के आधार पर नगर विकास विभाग एवं आवास विभाग के माध्यम से नगर निकाय क्षेत्रों में निर्मित FSTP (Faecal Sludge Treatment Plant) से गांव को Linkage किया जायेगा। इसके साथ ही ग्रामीण स्तर पर भी FSTP (Faecal Sludge Treatment Plant) के निर्माण पर कार्य करने की योजना है।

निर्माणाधीन FSTP (URBAN)	कुल 4	मुमला, सिमडेगा, देवघर एवं हजारीबाग
स्वच्छ भारत मिशन (ग्रामीण) अंतर्गत प्रस्तावित FSTP		कुल 24

7. माहवारी स्वच्छता प्रबंधन (MHM) -

इसके तहत महिलाओं/किशोरियों में माहवारी स्वच्छता पर जागरूक करना है। इस प्रकार महिलायें माहवारी स्वच्छता पर स्वयं को जागरूक कर पायेगी।

स्वच्छ भारत मिशन (ग्रामीण) अंतर्गत माहवारी स्वच्छता प्रबंधन पर राज्य स्तर अंतर्विभागीय कोर समिति गठित की गई, ताकि राज्य स्तर पर MHM के क्रियान्वयन संबंधि चुनौतियों पर चर्चा कर कार्य किया जाए।

ग्राम स्तर पर सामुदायिक स्थलों पर निर्मित एवं सक्रिय भस्मक यंत्र (Manual Bricks Model+Electric) की संख्या	132
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ODF Plus Villages with Star Rating

Total Villages	SWM Marked Villages	LWM Marked Villages
29,322	9,642	26,633

Total Villages	Model (V Star)	Total ODF Plus Villages
29,322	7,737	26,668

Annexure-E

SL No.	(i)	(ii)	(iii)	(iv)						(v)					(vi)		Provisioned
	Name of ULB	Sewerage Generation ULB wise population (MLD) (as per 2023) when 135 LPCD provided	Sewerage Generation quantity	Details of Treatment of Sewage (ULB wise)						Details of disposal of untreated Sewage (in MLD) District/ULB Wise					Action plan to treat untreated sewage (ULB wise)		
				Urban Areas	By (STP MLD)	Type of STP	Disinfection method in STP	Discharge quality from STP including Fecal & E-Coli	Final discharge of treated STP water (MLD)	Other mode of treatment (MLD)	(a)	(b)					
											Final destination of discharge of untreated sewage	If (a) above is let out in its quality					
Wet land	Pond	River	Sea	Other water body	Time lines	Budget outlay (Cr.)											
1	Adityapur Municipal Corporation	23.88	14.15	-	-	-	-	-	-	-	-	-	-	-	36 MLD STP (under construction) Dec, 2025	199.68	

2	Barharwa Nagar Parishad	3.31	1.96	-	-	-	-	-	NA	0.015 MLD FSTP proposed (Land under identification)	3	3						
3	Barki Saraiya Nagar Panchayat	2.59	1.54	-	-	-	-	-	NA	0.007 MLD FSTP (work awarded)	3.45	3.45						
4	Basukinath Nagar Panchayat	2.35	1.39	-	-	-	-	-	NA	i. 0.007 MLD FSTP Proposed (under tendering process) ii. Proposed 2 MLD STP (under DPR Stage)	6.29	6.29						
5	Bishrampur Nagar Panchayat	5.88	3.48	-	-	-	-	-	NA	i. 0.015 MLD FSTP (under land identification) ii. Proposed 4 MLD STP (under DPR Stage)	11.73	11.73						

6	Bundu Nagar Panchayat	2.88	1.71	-	-	-	-	-	0.006 (FST P)	NA	NA	NA	NA	NA	NA	Proposed '2 MLD STP (under DPR Stage)	3.90	3.90
7	Chaibasa Nagar Parishad	6.09	3.61	-	-	-	-	-	NA	NA	NA	NA	NA	NA	NA	i. Proposed '7 MLD STP (under DPR Stage) ii. 0.015 MLD FSTP proposed (under DPR stage)	14.28	14.28
8	Chakradharpur Nagar Parishad	7.74	4.59	-	-	-	-	-	NA	NA	NA	NA	NA	NA	NA	i. 'Proposed '6 MLD STP (under DPR Stage) ii. Proposed 0.015 MLD FSTP (under Tendering stage)	11.62	11.62
9	Chakulia Nagar panchayat	2.23	1.32	-	-	-	-	-	NA	NA	NA	NA	NA	NA	NA	i. 0.006 MLD FSTP (under construction) Sep., 2025 ii. Proposed '2 MLD STP (under DPR Stage)	4.81	4.81

10	Chas Municipal Corporation	21.49	12.73	-	-	-	-	-	-	-	-	-	-	-	-	0.089 MLD STP (Work awarded) July, 2026	9.13	9.13
11	Chatra Nagar Parishad	6.85	4.06	-	-	-	-	-	NA	i. 0.018 MLD FSTP (under construction stage), Jan, 2026ii. Proposed '5 MLD STP (under DPR Stage)	14.56	14.56						
12	Chhatarpur Nagar Panchayat	3.90	2.31	-	-	-	-	-	NA	0.01 MLD FSTP under tender stage	3.75	3.75						
13	Chirkunda Nagar Panchayat	6.23	3.69	-	-	-	-	0.01 2 (FST P)	NA	Proposed '5 MLD STP (under DPR Stage)	8.44	8.44						

14	Deoghar Municipal Corporation	27.82	16.49	-	-	-	-	-	-	-	-	-	-	-	-	0.101 MLD STP (under trial run)	10.93	1510.93
15	Dhanbad Municipal Corporation	159.22	94.35	-	-	-	-	-	NA	192 MLD STP (under construction July, 2028)	2917.86	2059						
16	Dhanwar Nagar Panchayat	2.10	1.24	-	-	-	-	-	NA	0.006 MLD FSTP (under land identification stage)	2.81	2.81						
17	Domchanch Nagar Panchayat	3.36	1.99	-	-	-	-	-	NA	0.009 MLD FSTP (under construction), Aug. 2026	3.78	3.78						

18	Dumka Nagar Parishad	6.52	3.86	-	-	-	-	-	NA	Proposed '5 MLD STP (under DPR Stage)	8.82	8.82						
19	Garhwa Nagar Parishad	6.31	3.74	-	-	-	-	-	NA	i. 0.02 MLD FSTP (under tender stage) ii. Proposed '5 MLD STP (under DPR Stage)	12.63	12.63						
20	Giridih Municipal Corporation	24.88	14.74	0.052	MBBR Technology	Chlorination	BOD (mg/L): 09 COD (mg/L): 46 pH (mg/L): 7.4 Total Suspended Solids (mg/L): 10	0.025	-	-	-	-	-	-	-	0.052 MLD Septage Treatment Plant, Project Completed, under trial run	7.04	

21	Godda Nagar Panchayat	6.64	3.93	-	-	-	-	-	NA	NA	NA	NA	NA	NA	NA	NA	i. 0.026 MLD FSTP Proposed (under tender stage) ii. Proposed '5 MLD STP (under DPR Stage)	16.54	16.54
22	Gumla Nagar Parishad	7.02	4.16	-	-	-	-	-	0.008 MLD (FST P)	NA	Proposed '5 MLD STP (under DPR Stage)	13.18	13.18						
23	Hariharganj Nagar Panchayat	3.90	2.31	-	-	-	-	-	NA	NA	NA	NA	NA	NA	NA	NA	Proposed 0.004 MLD FSTP (Under tender stage)	2.55	2.55
24	Hazaribagh Municipal Corporation	27.05	16.03	-	-	-	-	-	-	-	-	-	-	-	-	-	0.064 MLD STP (under Construction) October 2025	8.05	

25	Hussainabad Nagar Panchayat	4.01	2.37	-	-	-	-	-	NA	i. 0.014 MLD FSTP (under under construction), August 2026 ii. Proposed '3 MLD STP (under DPR Stage)	8.41	8.41							
26	Jamshedpur NAC	92.78	54.98	-	-	-	-	-	NA	i. Proposed 4 STP of 1.2 MLD @ 7.02 cr, 0.2 MLD @ 0.27 cr, 44 MLD @ 80.04 cr & 0.05 MLD @ 2.83 cr ii. 0.050 MLD FSTP (under tender stage)	90.16	90.16							
27	Jamtara Nagar Parishad	4.03	2.39	-	-	-	-	-	NA	Proposed '3 MLD STP (under DPR Stage)	5.41	5.41							
28	Jhumritilaiya Nagar Parishad	12.04	7.13	-	-	-	-	-	NA	i. 0.03 MLD FSTP (under tendering stage) ii. Proposed '9 MLD STP (under DPR Stage)	24.34	24.34							

29	Jugsalai nagar Parishad	6.80	4.03	-	-	-	-	-	NA	i. Proposed '5 MLD STP (under DPR Stage) ii. 0.018 MLD FSTP (under administrative approval stage)	9.19	9.19							
30	Kapali Nagar Parishad	4.98	2.95	-	-	-	-	-	NA	Proposed 0.015 MLD FSTP (under DPR Stage)	3	3							
31	Khunti Nagar Panchayat	3.37	2.00	-	-	-	-	-	NA	i. 0.013 MLD FSTP (under tender stage) ii. Proposed '3 MLD STP (under DPR Stage)	10.61	10.61							
32	Koderma Nagar Panchayat	5.92	3.51	-	-	-	-	-	NA	Proposed '3 MLD STP (under DPR Stage)	4.53	4.53							

33	Latchar Nagar Panchayat	3.70	2.19	-	-	-	-	-	NA	i. 0.01 MLD FSTP (under tender stage) ii. Proposed '3 MLD STP (under DPR Stage)	9.28	9.28						
34	Lohardaga Nagar Panchayat	7.86	4.66	-	-	-	-	-	NA	i. 0.03 MLD FSTP (work construction stage), July 2026 ii. Proposed '6 MLD STP (under DPR Stage)	16.9	16.9						
35	Madhupur Nagar Parishad	7.57	4.48	-	-	-	-	-	NA	i. 0.021 MLD FSTP Proposed (under tender stage) ii. Proposed '6 MLD STP (under DPR Stage)	17.71	17.71						
36	Mahagama Nagar Panchayat	4.16	2.47	-	-	-	-	-	NA	0.004 MLD FSTP (under tender stage)	2.91	2.91						

37	Mango Municipal Corporation	2.51	1.49	-						NA	i. 0.006 MLD FSTP (work awarded) ii. Proposed 3 STP of 24.8 MLD	74.56	74.56						
38	Manjhiaon Nagar Panchayat	30.65	18.17	-	-	-	-	-	-	NA	i. 0.006 MLD FSTP (under construction stage) , Aug. 2026 ii. Proposed '2 MLD STP (under DPR Stage)	5.25	5.25						
39	Medininagar Municipal Corporation	21.77	12.90	-						NA		1500	1500						
40	Mihijham Nagar Panchayat	5.54	3.28	-	-	-	-	-	-	NA	i. 'Proposed '4 MLD STP (under DPR Stage) ii. Proposed 0.03 MLD FSTP (under DPR stage)	7.43	7.43						

41	Pakur Nagar Parishad	6.28	3.72	-	-	-	-	-	NA	i. .02 MLD FSTP Proposed (under tender stage) ii.Proposed '5 MLD STP (under DPR Stage)	15.18	15.18						
42	Phusro Nagar Parishad	12.21	7.24	-	-	-	-	-	NA	14 MLD STP (under Construction) September, 2025	68.75	68.75						
43	Rajmahal Nagar Panchayat	3.08	1.00	3.5	SBR	Chlorination	pH-7.12 BOD-3 COD-48 TSS-16 FC-<1.8	1	NA	3.5 MLD, operational	NA	NA						
44	Ramgarh Nagar Parishad	16.97	10.05	-	-	-	-	-	NA	40 MLD STP (under Construction) March, 2026	1310.11	1000						

45	Ranchi Municipal Corporation	147.03	87.13	10	Pythorid Technology	Chlorination	BOD (mg/L): 19.5 COD (mg/L): 23 2.6 pH (mg/L): 7.84 Total Suspended Solids (mg/L): 89	10	-	-	-	-	-	-	-	10 MLD STP (Project Completed)	80
				16	SBR Technology	Chlorination	As per CPH EEO manual (not operational)	14.4 (proposed)	-	-	-	-	-	-	-	16 MLD STP (Project completed but not yet operational)	

46	Sahibganj Nagar Parishad	12.08	7.16	12	SBR	Chlorination	pH- 7.39 BOD - 3 COD - 38 TSS - 8 FC- <1.8	6	NA	12 MLD, operational	NA	350						
47	Saraikele Nagar Panchayat	1.95	1.16	-	-	-	-	-	NA	i. Proposed 1 MLD STP (under DPR Stage) ii. 0.006 MLD FSTP (under administrative approval stage)	2.20	2.20						
48	Shri Banshidhar Nagar Panchayat	4.48	2.66	-	-	-	-	-	NA	i. 0.006 MLD FSTP (under tendering Stage) ii. Proposed 3 MLD STP (under DPR Stage)	8.29	8.29						
49	Simdega Nagar Parishad	5.88	3.49	-	-	-	-	-	NA	i. 0.006 MLD FSTP (under construction) Sep., 2025 ii. Proposed 4 MLD STP (under DPR Stage)	10.48	10.48						

